

COMMITTEES

2017-18

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

2018

PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2017-18:-

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Sheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate legislation.
7. Rules Committee.
8. Business Advisory Committee.
9. House Committee.
10. Committee on Petitions.
11. Committee on Local Bodies & Panchayati Raj Institutions.
12. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)
13. Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services.
14. Committee on Privileges.

Chandigarh :

R.K. NANDAL
Secretary

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COMMITTEE ON PUBLIC UNDERTAKINGS 2017-18

The Committee on the Public Undertakings for the year 2017-2018 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 28th February, 2017 authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2017-2018. Thereafter the Committee was nominated by the Hon'ble Speaker on 25th April, 2017 vide Notification No. 1-CPU/2017-2018/25, dated 25th April, 2017.

The Committee held 59 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Mool Chand Sharma, MLA.	45
2.	Dr. Raghuvir Singh Kadian, MLA	29
3.	Shri Abhay Singh Chautala, MLA	2
***4.	Shri Kuldeep Bishnoi, MLA	—
5.	Shri Bikram Singh Yadav, MLA	56
6.	Shri Om Parkash Yadav, MLA	30
7.	Shri Ram Chand Kamboj, MLA	37
8.	Shri Rajdeep Singh Phogat, MLA	38
*9.	Shri Balkaur Singh Kalanwali, MLA	02
**10.	Shri Tek Chand Sharma, MLA	49
****11.	Dr. Kamal Gupta, MLA	31

* Shri Balkaur Singh Kalanwali, MLA has resigned from the Membership of the Committee on Public Undertakings on 16.05.2017.

** Shri Tek Chand Sharma, MLA has appointed as Member of the Committee on Public Undertaking w.e.f. 16.05.2017 for the remaining period of the year 2017-18.

*** Shri Kuldeep Bisnoi, MLA has resigned from the Membership of the Committee on Public Undertakings on 17.07.2017.

**** Dr. Kamal Gupta, MLA has appointed as Member of the Committee on Public Undertaking w.e.f. 25.07.2017 for the remaining period of the year 2017-18.

Meetings held and Business transacted

The details showing dates of meetings held, the numbers of Members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meetings	Number of present Members	Business transacted
1	2	3	4
1.	09-05-2017	6	Joint Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the Scope and functions of the Committee.
2.	15-05-2017	5	Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Visiting Committee from Madhya Pradesh Legislative Assembly.
3.	23-05-2017	6	(i) Paper placed before the Committee received from Chairman-cum-Managing Director, UHBVN & DHBVN, Haryana, requesting for the exemption attending the meeting of the COPU fixed for 23.05.2017, The committee accepted the request made therein from. (ii) Letter Memo No. 47/09/2017-3VII, dated 08.05.2017 received from the office of the Chief Secretary to Government Haryana sending information regarding recommendation of the Committee on Public Undertakings for conducting of a Vigilance Inquiry, was placed before the Committee. The Committee noted its contents. (iii) A copy of (UDAY Scheme) an integral part of the Tripartite Memorandum of Understanding dated 11th March, 2016 executed amongst Ministry of Power, Government of India, Government of Haryana and Haryana DISCOMS (Uttar Haryana Bijli Vitran Nigam Limited (UHBVNL and Dakshin Haryana Bijli Vitran Nigam Limited (DHBVNL) at New Delhi, was placed before the Committee. The Committee noted its contents.
4.	27-05-2017 (New Delhi)	7	The Committee scrutinized the replies received from the Haryana State Warehousing Corporation Ltd., regarding the implementation of recommendations/ observations of the Committee contained in its 49th, 50th and 52nd Reports.
5.	30.05.2017	6	Due to the sad demise of Shri Roshan Lal younger brother of Shri Ram Bilas Sharma, Education Minister,

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			Haryana, the Committee decided to postponed the oral examination of the Principal Secretary to Government, Haryana, Power Department fixed for today i.e. 30.05.2017
6.	06.06.2017		<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting.</p> <p>(ii) Paper placed before the Committee received from the Managing Director, HSRDC, Panchkula.</p> <p>(iii) Letter No. 1057/HSRDC, dated 21.03.2017 received from the Managing Director, HSRDC, Panchkula in r/o Para No. 3.8 for the Comptroller Auditor General of India 2012-13 as desired by the Committee is not satisfactory. Therefore, the Committee desired to orally examined the Department again one of its subsequent meeting.</p> <p>(iv) The Committee scrutinized the replies received from Power Department with regard to Para No.2.1.8,2.1.9,2.1.9.1,2.1.9.2,2.1.10 and 2.1.11. The Committee also decided to orally examine the Additional Chief Secretary to Government, Haryana, Power Department with regard to paragraph Nos. 2.1.8 to 2.1.11 relating to Utter Haryana Bijli Vitran Nigam Limited.</p>
7.	13-06-2017	4	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from Power and Transport Department with regard to Para No. 7 of 55th Report relating to Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited and Para No. 1 of 60th Report of Public Undertakings Committee relating to the Haryana Roadways Engineering Corporation Limited.</p>
8.	22-06-2017 (New Delhi)	5	The Committee scrutinized the reply of Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Seeds Development Corporation Limited.

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9.	27-06-2017	6	(i) Paper placed before the Committee received from Managing Director, Haryana Seeds Development Corporation Limited requesting the various related topics of the seeds with the Seeds Development. Corporations of Andhra Pradesh. The Committee postponed the Oral Examination by acceding to the request.
10.	04-07-2017	7	Resumption of Oral Examination of the Principal Secretary to Government, Haryana, Power Department with regard of Para No. 2.1 (Review) of the report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
11.	07-07-2017 (New Delhi)	6	The Committee scrutinized the reply received from the Government with regard to the implementations/ recommendation of the Committee contained in its 47th report of Haryana Urban Development Authority.
12.	11-07-2017	5	The Committee scrutinized the reply received from the Government with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Seeds Development Corporation Limited.
13.	18-07-2017	6	(i) Paper placed before the Committee regarding Audit of Public Sectors Undertakings (Economic and Social Sectors), was placed before the Committee..... (ii) The Committee scrutinized the replies received from the Agriculture and Farmers Welfare Department regarding the implementation of recommendation/observations of the Committee contained in its various Reports relating to Haryana Warehousing Corporation Limited.
14.	21-07-2017 (New Delhi)	4	(i) In the absence of the Chairperson (Shri Mool Chand Shama) Shri Bikram Singh Yadav, a member of the Committee was chosen as Chairperson to preside over the meeting. (ii) The Committee scrutinized the replies received from the Government with regard to the recommendation/observations contained in its 52nd & 53rd Reports of Haryana State Industrial Infrastructure Development Corporation Limited.

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15.	25-07-2017	7	(i) Paper placed before the Committee regarding received from the Principal Secretary to Government, Haryana, Agriculture & Farmer's Welfare Department, Chandigarh requesting for the postponment of Oral Examination fixed for 25.07.2017, was placed before the Committee. The Committee acceded to their requests. (ii) Confirmation of the proceedings.
16.	01.08.2017	7	Oral Examination of the Additional Chief Secretary to Government, Haryana, PW (B&R) Department with regard of Para No. 3:8 of report of the C&AG of India for the year 2012-13, Para Nos. 3.5 & 3.6 of the report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) Relating to Haryana State Road and Bridges Development Corporation Limited.
17.	08-08-2017	7	The Committee scrutinized the reply received from the Agriculture Department with regard to Para No. 2.2 (Review) of the Report of the C&AG of India for the year 2012-13 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited.
18.	17.08.2017 (New Delhi)	5	The Committee framed the questionnaire which was to be discussed with the Sister Committee of Tamil Nadu Legislative Assembly during its tour.
19.	18-08-2017 (Chennai)	4	The Committee decided to hold its meeting with the Sister Committee of Tamil Nadu Legislative Assembly, Chennai. The Chairman of the Committee was not available in the Tamil Nadu Legislative Assembly. In the absence of Chairman and Secretary Tamil Nadu, Legislative Assembly, the Committee discussed the matter on common interests with Deputy Secretary and other concerned Officers of the Committee on public Undertakings. The Committee discussed with the Committee regarding its observations/recommendations.
20.	19-08-2017 (Tirupati)	4	During the meeting the Committee discussed regarding the facilities provided to the General, Public and other dignitaries at Tirupati (Andhra Pradesh).
21.	20-08-2017 (Madurai)	4	The Committee Scrutinized the material received from the Industries & Commerce Department in respect of Para Nos. 16, 17, 20 and 23 report of relating to Haryana State Industrial Infrastructure Development Corporation Limited.

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22.	21-08-2017 (Rameshwaram)	4	The Committee Scrutinized the material received from the Agriculture & Farmers Department in respect of Para Nos. 3 & 4 report of relating to Haryana Seeds Development Corporation Limited.
23.	22-08-2017 (New Delhi)	5	The Committee hold its own meeting at New Delhi and reviewed the study tour to the State study tour to the State of Tamil Nadu & Andhra Pradesh undertook from 17.08.2017 to 21.08.2017.
24.	29-08-2017	5	(i) Paper placed before the Committee regarding received from the Principal Secretary to Government, Haryana, Agriculture & Farmer's Welfare Department, Chandigarh requesting for the postponement of Oral Examination fixed for 29.08.2017, was placed before the Committee. The Committee acceded to their requests. (ii) The Committee scrutinized the replies from the Agriculture Department with regard to Para Nos. 2.2 (Review) relating to Haryana State Industrial Infrastructure Development Corporation Limited.
25.	01-09-2017 (New Delhi)	6	The Committee scrutinized the reply of Para no. 2.2 (Review) of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Seeds Development Corporation Limited.
26.	05-09-2017	7	Resumption of Oral Examination of the Principal Secretary to Government, Haryana, Agriculture & Farmers Welfare Department with regard of Para No. 2.2 (Review) of the report of the C&AG of India for the year 2012-13 (Economic and Social Sectors) Relating to Haryana State Warehousing Corporation Limited.
27.	12-09-2017	6	Oral Examination of the Principal Secretary to Government, Haryana, Agriculture & Farmers Welfare Department with regard of Para No. 2.2 (Review) of the report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Seeds Development Corporation Limited.
28.	16-09-2017 (New Delhi)	5	The Committee scrutinized the replies received from the Power Department with regard to Para No. 2.1 (Review) of the report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) Relating to Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited. After

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			going through the requisite details given by the Company in regard to Sub-Para No. 2.1, 7.1 for Non Enactment of Model State Electricity Distribution Responsibility Bill, the Committee is satisfied and decided to drop this Para.
29.	19-09-2017	6	Oral Examination of the Additional Chief Secretary to Government, Haryana, Power Department with regard to Para Nos. 3.1, 3.2 & 3.3 of the report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
30.	26-09-2017	7	The Committee scrutinized the replies received from the Agriculture and Farmers Department with regard to Para Nos. 3.4 & 3.7 Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Land Reclamation and Development Corporation Limited and Haryana Agro Industries Corporation Limited.
31.	03-10-2017	7	Paper placed before the Committee and the Committee postponed the Oral Examination by acceding to the request of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Department.
32.	07-10-2017 (New Delhi)	6	The Committee scrutinized the replies received from Haryana Warehousing Corporation Limited with regard to Para Nos. 16 & 18 of 50 th Report relating to the Haryana Warehousing Corporation Limited.
33.	10-10-2017	8	Paper placed before the Committee postponed the Oral Examination by acceding to the request of the Additional Chief Secretary to Government, Haryana, Agriculture Department.
34.	17-10-2017 (New Delhi)	5	The Committee scrutinized the replies received from Government with regard to the implementation of the recommendations of the Committee contained in its various Paras.
35.	30-10-2017	7	Resumption of Oral Examination of the Principal Secretary to Government, Haryana, Agriculture & Farmers Welfare Department with regard of Para No. 2.2 (Review) of the report of the C&AG of India for the year 2012-13 (Economic and Social Sectors) Relating to Haryana State Warehousing Corporation Limited.

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36.	04.11.2017 (New Delhi)	6	The Committee scrutinized the replies received from Haryana Agriculture Department with regard to Para No. 7 of 60 th Report and Para No.28 of 53 rd Report relating to the Haryana Warehousing Corporation Limited.
37.	07-11-2017	6	The Committee scrutinized the replies received from the Industries & Commerce Department with regard to Para No.15 of 52 nd Report and Para Nos. 16, 20 & 23 of 53 rd Report relating to the Haryana State Industrial and Infrastructure Development Corporation.
38.	15-11-2017	6	The Committee scrutinized the replies received from the Agriculture Department with regard to Para Nos. 3.4 & 3.7 of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Land Reclamation and Development Corporation Limited and Haryana Agro Industries Corporation Limited.
39.	21-11-2017	5	Oral Examination of the Principal Secretary to Government Haryana, Agriculture & Farmers Welfare Department with regard to Para Nos. 3.4 & 3.7 of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Land Reclamation and Development Corporation Limited and Haryana Agro Industries Corporation Limited.
40.	25-11-2017 (New Delhi)	5	The Committee scrutinized the reply of Para no. 2.2 (Review) of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Seeds Development Corporation Limited.
41.	28-11-2017	1	Due to no quorum there was no business could be transacted position average accomodation to the visiting Committee.
42.	05-12-2017	6	(i) Paper placed before the Committee received from Protocol-in-Charge, Andaman & Nicobar Administration. (ii) The Committee scrutinized the replies received from the Industrial & Commerce Department with regard to the implementation/recommendation contained in Para Nos.2-6 & 4, & 23, 18, 5-6 and 9 & 10 of 49 th , 50 th , 52 nd , 56 th & 57 th Reports respectively relating to Haryana Financial Corporation Limited.

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43.	09-12-2017 Amritsar (Pb.)	6	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations contained in Para Nos.9 & 10 of 57 th Reports respectively relating to Haryana Financial Corporation Limited.
44.	15-12-2017 (New Delhi)	5	(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting. (ii) The Committee scrutinized the replies received from Agriculture Department with regard to Para No. 39 of 53 rd Report relating to the Haryana Warehousing Corporation Limited.
45.	18-12-2017	6	Oral Examination of the Additional Chief Secretary to Government Haryana, Women & Child Development Department with regard to Para No. 3.8 of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana, Women Development Corporation Limited.
46.	23.12.2017 (New Delhi)	5	The Committee scrutinized the replies received from Agriculture Department with regard to Para Nos. 8, 9, 10 & 13 of 55 th Report relating to the Haryana Warehousing Corporation Limited.
47.	27-12-2017	4	(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting. (ii) The Committee scrutinized the replies received from various Department relating to various paragraphs.
48.	02-01-2018	5	The Committee scrutinized the replies received from Women & Child Development Department with regard to Para No. 3.8 of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana, Women Development Corporation Limited.
49.	09-01-2018	6	(i) Paper placed before the Committee the Committee postponed the Oral Examination by acceding to the request of the Principal Secretary to Government, Haryana, Women & Child Development Department. (ii) Oral Examination of the Principal Secretary to Government Haryana, Welfare of Schedule Castes

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			and Backward Classes Department with regard to Para No. 3.9 of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Backward Classes and Economically Weaker Section Kalyan Nigam Limited.
50.	13-01-2018 Shimla	5	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observation contained in Para No.23 of 35 th Report & Para No.5 of 62 nd Reports respectively relating to Haryana Power Generation Corporation Limited.
51.	16-01-2018	5	(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Dr. Kamal Gupta, a Member of the Committee was chosen as Chairperson to preside over the meeting. (ii) The Committee scrutinized the replies received from the Government with regard to implementation of the recommendation/observation of the Committee contained in its various Reports relating to Uttar Haryana Bijli Vitran Nigam Limited.
52	19.01.2018 New Delhi	5	(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting. (ii) The Committee scrutinized the replies received from the Government with regard to implementation of recommendation/observation contained in Para No. 3 of 56 th Report of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.
53	24.01.2018	5	(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting. (ii) Paper placed before the Committee received from Principal Secretary to Government, Haryana, Women & Child Development Department. (iii) Paper placed before the Committee postponed the Oral Examination by acceding to the request of the Principal Secretary to Government, Haryana, Agriculture & Farmers Welfare Department.

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54.	06-02-2018 (New Delhi)	5	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting.</p> <p>(ii) Paper placed before the Committee received from Principal Secretary to Government, Haryana, Women & Child Development Department.</p> <p>(iii) The Committee scrutinized the replies received from the Government in regard to implementation of recommendation/observation contained in Para No. 23 of 35th Report of the Committee relating to Haryana Tourism Development Corporation Limited.</p>
55.	13-02-2018	5	<p>(i) Oral Examination of the Principal Secretary to Government Haryana, Women & Child Development Department with regard to Para No. 3.8 of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana, Women Development Corporation Limited.</p> <p>(ii) Resumption of Oral Examination of the Principal Secretary to Government, Haryana, Agriculture & Farmers Welfare Department with regard of Para No. 2.2 (Review) of the report of the C&AG of India for the year 2012-13 (Economic and Social Sectors) Relating to Haryana State Warehousing Corporation Limited.</p>
56.	20-02-2018	4	<p>(i) Paper placed before the Committee received from Special Secretary to Government, Haryana, Agriculture & Farmers Welfare Department</p> <p>(ii) The Committee scrutinized the reply received from Haryana Seeds Development Corporation Limited with regard to Para no. 2.2 (Review) of the Report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) relating to Haryana Seeds Development Corporation Limited.</p> <p>(iii) The Chairperson confirmed the proceedings of the meetings of the Committee.</p>
57.	21.02.2018	4	<p>Resumption of Oral Examination of the Principal Secretary to Government, Haryana, Agriculture & Farmers Welfare Department with regard of Para No.</p>

1	2	3	4
			2.2 (Review) of the report of the C&AG of India for the year 2013-14 (Economic and Social Sectors) Relating to Haryana Seeds Development Corporation Limited.
58.	24-02-2018 (New Delhi)	5	The Committee drafted its 64th Report for the year 2017-18 which is to be placed on the table of the House during the ensuing Session.
59.	28-02-2018	4	The Committee Finalized its 64th Report for the year 2017-18 which is to be placed on the table of the House during the ensuing Budget Session.

Report Presented

64th Report of the Committee on the Report of C & AG of India for the Years 2013 & 2014 (Economic and Social Sectors) was presented to the House on 15th March, 2018.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Review 2017-18

COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2017-2018 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 28th February, 2017, authorizing him to nominate the members of the Committee on Public Accounts for the year 2017-2018 on 25th April, 2017 which was notified vide Haryana Vidhan Sabha Secretariat Notification No.HVS/PAC-1/2017/30, dated 25th April, 2017.

The Committee fixed/held total number of 88 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Gian Chand Gupta, M.L.A.	Chairperson 69
2.	Shri Ranbir Gangwa, M.L.A.	Member 51
3.	Shri Jai Tirath, M.L.A.	Member 77
4.	Prof. Dinesh Kaushik, M.L.A.	Member 25
*5.	Smt. Renuka Bishnoi, M.L.A.	Member 00
6.	Shri Harvinder Kalyan, M.L.A.	Member 18
7.	Dr. Pawan Saini, M.L.A.	Member 74
8.	Shri. Randhir Singh Kapriwas, M.L.A.	Member 38
9.	Shri Nagender Bhadana, M.L.A.	Member 52
**10	Shri Bakhshish Singh Virk, M.L.A.	Member 34

* Smt. Renuka Bishnoi, MLA, resigned from the membership of the Public Accounts Committee of Haryana Vidhan Sabha w.e.f. 17th July, 2017 vide this Secretariat notification No. HVS/PAC-1/2017/75, dated 17th July, 2017.

** Shri Bakhshish Singh Virk, MLA, nominated as Member of the Public Accounts Committee in place of Smt. Renuka Bishnoi, MLA w.e.f. 27th July, 2017 vide this Office notification No. HVS/PAC-1/2017/77, dated 27th July, 2017.

Reports Examined

The Committee examined the Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and Revenue Sector for the year ended 31st March, 2013.

Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	02.05.2017	4	Welcome Address/Discussion on the Scope and function of the Committee and the Committee chalked out the programme to take up the Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and Revenue Sector for the year ended 31 st March, 2013 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2015.
2.	09.05.2017	5	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
3.	16.05.2017	5	The Committee orally examined the Additional Chief Secretary to Government Haryana; Public Health Engineering Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
4.	17.05.2017	7	The Committee scrutinized the replies received from the School Education Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31 st March, 2013.
5.	23.05.2017	5	The Committee orally examined the Additional Chief Secretary to Government Haryana; School Education

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			Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
6.	24.05.2017	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department in respect of agenda left over from the meeting of the Committee held on 16th May, 2017.
7.	30.05.2017	1	No business could be transacted for want of quorum.
8.	31.05.2017	4	The Committee postponed the oral examination of the Co-operation Department and the Committee scrutinized the replies received from the Co-operation Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
9.	06.06.2017	7	The Committee scrutinized the replies received from the Co-operation Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
10	07.06.2017	8	The Committee orally examined the Additional Chief Secretary to Government Haryana; Co-operation Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
11.	13.06.2017	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2013 received from the Women and Child Development, Sports & Youth Affairs, Technical Education, Animal Husbandry and Housing Department.
12.	14.06.2017	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, School Education Department in respect of agenda left over from the meeting of the Committee held on 23rd May, 2017.

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13.	21.06.2017	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Information, Public Relations and Language Department and Revenue Department.
14.	22.06.2017	5	The Committee orally examined the Principal Secretary to Government, Haryana, Information, Public Relations and Language Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013. The Committee orally examined the Additional Chief Secretary to Government, Haryana, Revenue Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
15.	27.06.2017	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Civil Secretariat, Welfair SC & BC, and Forest Department.
16.	28.06.2017	6	The Committee orally examined the Chief Secretary to Government, Haryana, Civil Secretariat Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013. The Committee orally examined the Principal Secretary to Government, Haryana, Welfair SC & BC Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013. The Committee orally examined the Principal Secretary to Government, Haryana,

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			Housing Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
17.	04.07.2017	7	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Rural Development and Development & Panchyats Department .
18.	05.07.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Rural Development Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013. The Committee orally examined the Additional Chief Secretary to Government, Haryana, Development & Panchyats Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
19.	11.07.2017	6	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Transport and Health Department .
20.	12.07.2017	7	The Committee orally examined the Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013. The Committee orally examined the Principal Secretary to Government, Haryana, Health Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31 st March, 2013.

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21.	18.07.2017	8	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Public Works (B&R) and Irrigation Department .
22.	19.07.2017	8	The Committee orally examined the Principal Secretary to Government, Haryana, Irrigation Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
23.	24.07.2017	6	The Committee scrutinized the replies received from the Urban Local Bodies Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
24.	25.07.2017	6	The Committee scrutinized the replies received from the Urban Local Bodies Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
25.	01.08.2017	7	The Committee scrutinized the replies received from the Food and Supplies Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
26.	02.08.2017	3	The Committee scrutinized the replies received from the Civil Aviation Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
27.	08.08.2017	4	The Committee orally examined the Principal Secretary to Government, Haryana, Welfare SC & BC and Irrigation Department with the Director General to State Vigilance Bureau, Haryana in respect of various Paragraphs of the Report on Social, General and

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			Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31 st March, 2013.
28.	09.08.2017	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Transport Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31 st March, 2013. The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31 st March, 2013.
29.	16.08.2017	6	The Committee orally examined the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31 st March, 2013.
30.	17.08.2017	6	The Committee orally examined the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of agenda left over from the meeting of the Committee held on 16 th August, 2017.
31.	22.08.2017	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Food and Supplies Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31 st March, 2013. The Committee orally examined the Principal Secretary to Government, Haryana, Civil Aviation Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31 st March, 2013. The Committee orally examined the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of agenda left over from the meeting of the Committee held on 17 th August, 2017.

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32.	23.08.2017	7	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Industries, Home and Administration of Justice Department .
33.	29.08.2017	6.	The Committee scrutinized the replies received from the Mines & Geology and Transport Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
34.	30.08.2017	7.	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Transport Department in respect of various paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2013 Revenue Sector. The Committee orally examined the Principal Secretary to Government, Haryana, Mines and Geology Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
35.	05.09.2017	6	The Committee scrutinized the replies received from the Revenue Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
36.	06.09.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Revenue Department in respect of various paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2013 Revenue Sector.
37.	12.09.2017	5	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2013 received from the Home and Administration of Justice (Wakf Bord) Department .
38.	13.09.2017	2	No business could be transacted for want of quorum.
39.	19.09.2017	3	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public

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			Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the Fisheries, Information, Public Relations and Language Department and Sports and Youth Affairs Department.
40.	20.09.2017	3	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the Animal Husbandry, Co-operation and Horticulture Department.
41.	26.09.2017	3	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2015 received from the Industrial Training and Vocational Education and Archaeology & Museums Department.
42.	27.09.2017	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the Public Works (B&R) and Transport Department.
43.	10.10.2017	7	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2015 received from the Industries, Revenue, Science & Technology and Social Justice and Empowerment Department.
44.	11.10.2017	6	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the Forest and Health Department.
45.	17.10.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Animal Husbandry Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2015. The Committee orally examined the Principal Secretary to Government, Haryana, Archaeology &

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			<p>Museums Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2015. On the written request received from the Principal Secretary to Govt., Haryana, Sports and Youth Affairs Department, the Committee postponed the oral examination of the Department.</p>
46.	18.10.2017	3	<p>The Committee orally examined the Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2015. The Committee orally examined the Principal Secretary to Government, Haryana, Health Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015. The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015.</p>
47.	07.11.2017	5	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, Home & Administration of Justice Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2013.</p>
48.	08.11.2017	4	<p>On the written request received from the Principal Secretary to Govt., Haryana, Medical Education and Research Department, the Committee postponed the oral examination of the Department. The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2015 received from the Medical Education and Research Department.</p>

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49.	14.11.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Medical Education and Research Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
50.	15.11.2017	6	The Committee orally examined the Principal Secretary to Government, Haryana, Technical Education Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
51.	21.11.2017	7	The Committee orally examined the Principal Secretary to Government, Haryana, Higher Education Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
52.	22.11.2017	6	The Committee orally examined the Principal Secretary to Government, Haryana, Higher Education Department in respect of agenda left over from the meeting of the Committee held on 21st November, 2017.
53.	28.11.2017	4	The Committee orally examined the Principal Secretary to Government, Haryana, Sports and Youth Affairs Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015. On the written request received from the Principal Secretary to Govt., Haryana, Environment Department , the Committee postponed the oral examination of the Department. The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the Environment Department .
54.	29.11.2017	5	The Committee orally examined the Principal Secretary to Government, Haryana, Irrigation Department in respect of various Paragraphs of the Reports on Social,

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			General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015. On the written request received from the Principal Secretary to Govt., Haryana, Rural Development Department , the Committee postponed the oral examination of the Department.
55.	05.12.2017	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
56.	06.12.2017	4	The Committee orally examined the Principal Secretary to Government, Haryana, Public Health Engineering Department in respect of agenda left over from the meeting of the Committee held on 05th December, 2017.
57.	12.12.2017	5	The Committee postponed the oral examination On the written request received from the Additional Chief Secretary to Government Haryana, Excise and Taxation Department . The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
58.	13.12.2017	5	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
59.	19.12.2017	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise & Taxation Department in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2013.
60.	20.12.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 19.12.2017.

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61.	02.01.2018	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 20.12.2017.
62.	03.01.2018	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 02.01.2018.
63.	10.01.2018	6	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the Food and Supplies, Women and Child Development and Rural Development Department .
64.	11.01.2018	5	The Committee orally examined the Principal Secretary to Government, Haryana, Women and Child Development Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2015. The Committee orally examined the Principal Secretary to Government, Haryana, Rural Development Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
65.	16.01.2018	8	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 03.01.2018.
66.	17.01.2018	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 16.01.2018.
67.	23.01.2018	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015 received from the School Education Department .

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68.	24.01.2018	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Finance Department (Excess over grants) of the Comptroller and Auditor General of India for the year ended 31st March, 2011-12, 2012-13, 2013-14, 2014-15, 2015-16.
69.	29.01.2018	2	No business could be transacted for want of quorum.
70.	30.01.2018	4	The Committee orally examined the Principal Secretary to Government, Haryana, Public Health Engineering Department in respect of agenda left over from the meeting of the Committee held on 06th December, 2017.
71.	20.02.2018	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Food and Supplies Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
72.	21.02.2018	5	As desired by the Chairperson, the oral examination of the School Education Department was postponed.
73.	27.02.2018	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, School Education Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finance of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
74.	28.02.2018	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Home Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finance of the Comptroller and Auditor General of India for the year ended 31st March, 2015. The Committee Drafting and finalized the 75th, 76th and 77th Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings, State Finances and Revenue Sector for the year ended 31st March 2013 on the Reports of the Comptroller and Auditor General of India for the year ended 31st March 2012, 31st March 2013, 31st March 2014, 31st March 2015 & 31st March 2016 Finance Accounts (Volume-I & II) & Appropriation Accounts and on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31 st March 2015.

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The Committee held its own meetings outside Chandigarh as detailed below:-			
Sr. No.	Date of Meetings	Number of present Members	Business transacted
1.	16.06.2017 (Shimla)	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2013 received from the Town and Country Planning Department .
2.	17.06.2017 (Shimla)	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2013 received from the Home and Administration of Justice, Department (Wakf Board) .
3.	31.10.2017 (New Delhi)	4	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2013 received from the Medical Education & Research Department .
4.	08.12.2017 (Amritsar)	4	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of the various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2013 Revenue Sector.
5.	09.12.2017 (Amritsar)	4	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of the various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31 st March, 2013 Revenue Sector.
6.	22.12.2017 (Delhi)	4	Own meeting of the Public Accounts Committee New Delhi.
7.	23.12.2017 (Jaipur)	5	Own meeting of the Public Accounts Committee Jaipur.
8.	25.12.2017 (Chittorgarh)	4	Own meeting of the Public Accounts Committee Chittorgarh.
9.	26.12.2017 (Mount Abu)	4	Own meeting of the Public Accounts Committee Mount Abu.

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10.	27.12.2017 (Udaipur)	4	Own meeting of the Public Accounts Committee Udaipur.
11.	28.12.2017 (Ajmer)	4	Own meeting of the Public Accounts Committee Ajmer.
12.	29.12.2017 (Salasar)	2	Own meeting of the Public Accounts Committee Salasar.
13.	04.02.18 Suraj Kund (Faridabad)	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 17.01.2018.
14.	05.02.2018 Suraj Kund (Faridabad)	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 04.02.2018.

REPORT PRESENTED

The Committee presented its 75th, 76th and 77th Reports on Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings), State Finances and Revenue Sector for the year ended 31st March, 2013, Reports of the Comptroller and Auditor General of India for the year ended 31st March 2012, 31st March 2013, 31st March 2014, 31st March 2015 & 31st March 2016 Appropriation Accounts/ Finance Accounts and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2015.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2017-2018 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 28th February, 2017 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2017-2018/32, dated 25th April, 2017.

2. Smt. Prem Lata, MLA was appointed as Chairperson.
3. The Committee fixed/ held 53 meetings during the period under review.
4. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Smt. Prem Lata, MLA	44
***2.	Shri Jai Parkash, MLA	02
3.	Sardar Jaswinder Singh Sandhu, MLA	39
4.	Shri Udai Bhan, MLA	35
*5.	Shri Hari Chand Midha, MLA	02
**6.	Smt. Naina Singh Chautala, MLA	09
*****7.	Dr. Abhe singh Yadav, MLA	02
8.	Shri Bhagwan Dass Kabir Panthi, MLA	06
9.	Shri Naresh Kaushik, MLA	38
10.	Shri Lalit Nagar, MLA	37
****11.	Shri Randhir Singh Kapriwas, MLA	13
*****12.	Smt. Seema Trikha, MLA	16
*	Shri Hari Chand Midha, MLA resignation from the membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 16th May, 2017.	
**	Smt. Naina Singh Chautala, MLA nominated as a member of the Committee by the Hon'ble Speaker w.e.f. 16th May, 2017 for the remaining period of 2017-18 in place of Shri Hari Chand Midha, MLA.	
***.	Shri Jai Parkash, MLA resignation from the membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 25th May, 2017.	
****	Shri Randhir Singh Kapriwas, MLA nominated as a member of the Committee by the Hon'ble Speaker w.e.f. 8th June, 2017 for the remaining period of 2017-18 in place of Shri Jai Parkash, MLA.	
*****	Dr. Abhe singh Yadav, MLA resignation from the membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 25th July, 2017.	
*****	Smt. Seema Trikha, MLA nominated as a member of the Committee by the Hon'ble Speaker w.e.f. 25th July, 2017 for the remaining period of 2017-18 in place of Dr. Abhe singh Yadav, MLA.	

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	04.05.2016	9	The Committee discussed its Scope & functions.
1.	09.05.2017	6	The Committee discussed its Scope & functions.
2.	15.05.2017	6	The Committee selected the Departments to examine their Budget Estimates for the year 2017-18.
3.	22.05.2017	6	The Committee scrutinized the replies to the questionnaire framed by the Committee, on the budget Estimates for the year 2016-17 relating to Industries & Commerce Department.
4.	28.05.2017	5	The Committee scrutinized the replies received from the Industries & Commerce Department, in respect of implementation of Budget Estimates for the year 2016-17.
5.	05.06.2017	4	The Committee scrutinized the replies received from the Industries & Commerce Department, in respect of implementation of Budget Estimates for the year 2016-17.
6.	12.06.2017	5	(i) The Committee scrutinized the replies received from the Schedule Castes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report. (ii) The Committee decided to undertake the study tour to the State of Himachal Pradesh from 19th to 23rd June, 2017.
7.	19.06.2017	5	The Committee scrutinized the replies received from the Schedule Castes and Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
8.	20.06.2017	6	The Committee discussed the matters of common interests with the Secretary, Himachal Pradesh Legislative Assembly, Shimla.

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9.	21.06.2017	6	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
10.	23.06.2017	5	The Committee resumed the scrutiny of the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
11.	30.06.2017	6	The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
12.	03.07.2017	5	The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
13.	10.07.2017	3	(i) In the absence of the Chairperson (Smt. Prem Lata), Sh. Uday Bhan, a member of the Committee was Chosen to preside over the meeting. (ii) The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
14.	22.07.2017	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
15.	24.07.2017	5	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
16.	31.07.2017	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
17.	09.08.2017	6	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
18.	17.08.2017	5	The Committee scrutinized the replies received from the Environment Department in respect of

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			implementation of recommendations/observations made by the Committee in its 35th Report.
19.	28.08.2017	4	Oral examination of the Principal Secretary to Government, Haryana, Agriculture Department in respect of implementation of recommendation/observation made by the Committee in its 44th Report.
20.	02.09.2017	5	The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
21.	04.09.2017	4	(i) In the absence of the Chairperson (Smt. Prem Lata), Sardar Jaswinder Singh Sandhu, a member of the Committee was Chosen to preside over the meeting. (ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
22.	11.09.2017	5	Oral examination of the Additional Chief Secretary to Government, Haryana, Tourism Department in respect of implementation of recommendation/observation made by the Committee in its 38th Report.
23.	18.09.2017	2	No business could be transacted for want of quorum.
24.	23.09.2017	5	The Committee scrutinized the replies received from the Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 41st Report.
25.	27.09.2017	3	The Committee scrutinized the replies received from the Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 41st Report.
26.	04.10.2017	6	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations/observation made by the Committee in its 36th Report.
27.	11.10.2017	5	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.

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28.	17.10.2017	4	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), Sh. Udai Bhan, a member of the Committee was Chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies to the questionnaire framed by the Committee on Budget Estimates for the year 2016-17 relating to Industries & Commerce Department.</p>
29.	23.10.2017	6	<p>(i) The Committee considered the Supplementary Estimates for the year 2017-18 (1st Installment) and prepared its report thereon.</p> <p>(ii) Confirmation of proceedings.</p>
30.	30.10.2017	4	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), Sardar Jaswinder Singh Sandhu, a member of the Committee was Chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>
31.	03.11.2017	6	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40 th Report.
32.	06.11.2017	3	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), Sardar Jaswinder Singh Sandhu, a member of the Committee was Chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies to the questionnaire framed by the Committee on Budget Estimates for the year 2016-17 relating to Industries & Commerce Department.</p>
33.	13.11.2017	4	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), Sh. Udai Bhan, a member of the Committee was Chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43th Report.</p>

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34.	16.11.2017	5	<p>(i) The Committee decided to postpone the oral examination of the Principal Secretary to Government Haryana industries & Commerce Department due to unavoidable circumstances.</p> <p>(ii) The Committee scrutinized the replies received from the Industries & Commerce Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2016-17.</p> <p>(iii) The Committee selected Town & Country Planning Department for examination of their Budget Material for the year 2017-18.</p>
35.	21.11.2017	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.</p>
36.	27.11.2017	4	The Committee scrutinized to the questionnaire framed by the Committee, on the budget estimates for the year 2016-17 relating to Industries & Commerce Department.
37.	04.12.2017	8	The Committee scrutinized the replies received from the Industries & Commerce Department, Haryana in respect of the Budget Estimates for the year 2016-17.
38.	11.12.2017	4	The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
39.	18.12.2017	3	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), Sh. Udai Bhan, a member of the Committee was Chosen to preside over the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana Industries & Commerce Department in respect of the replies to the questionnaire framed by the Committee on the budget material for the year 2016-17.</p>
40.	23.12.2017	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation

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			of recommendations/observations made by the Committee in its 38th Report.
41.	27.12.2017	4	The Committee scrutinized the replies to the questionnaire framed by the Committee, on the budget estimates for the year 2016-17 relating to Industries & Commerce Department.
42.	01.01.2018	2	No business could be transacted for want of quorum.
43.	08.01.2018	2	No business could be transacted for want of quorum.
44.	15.01.2018	3	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 39th Report.
45.	20.01.2018	6	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
46.	23.01.2018	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
47.	29.01.2018	4	Resumption of oral examination of the Principal Secretary to Government, Haryana Industries & Commerce Department in respect of the replies to the questionnaire framed by the Committee on the budget material for the year 2016-17 (Question No. 11 To 16).
48.	06.02.2018	6	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
49.	12.02.2018	4	(i) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report. (ii) Confirmation of proceedings.
50.	19.02.2018	2	No business could be transacted for want of quorum.
51.	24.02.2018	5	The Committee drafted its 46th report for the Year 2017-18.
52.	26.02.2017	5	The Committee finalized its 46th Report for the year 2017-18 which is to be placed on the Table of the House in the ensuing Budget Session, 2018.

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53	05.03.2018	5	The Committee considered the Supplementary Estimates for the year 2017-18 (2 nd Installment) and prepared its report thereon.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr.No.	By Whom presented	Date of presentation	Subject
1.	Chairperson	23.10.2017	Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 2017-18.
2.	Chairperson	05.03.2018	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2017-18.
3.	Chairperson	15.03.2018	46th Report of the Committee on Estimates for the year 2017-18 of the Industries & Commerce Department.

Meetings held at places other than Chandigarh.

Sr. No	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	28.05.2017, 30.06.2017, 22.07.2017, 02.09.2017, 23.09.2017, 17.10.2017, 3.11.2017, 13.11.2017, 04.12.2017, 23.12.2017, 20.01.2018, 06.02.2018, and 24.02.2018.
2.	Shimla (Himachal Pradesh)	20.06.2017
3.	Dharamshala (Himachal Pradesh)	21.06.2017
4.	Dalhousie (Himachal Pradesh)	23.06.2017
5.	Amritsar (Punjab)	09.08.2017

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-2018 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 28th February, 2018 authorizing the Hon'ble Speaker to nominate the Members of the Committee and also appoint the Chairperson of Committee. Shri Balwant Singh, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 25th April, 2017.

The names of the Members of the Committee and number of meeting attended by each of them out of total number of 54 meetings held during the period under review are given below:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Balwant Singh, MLA	53
2.	Shri Pirthi Singh, MLA	49
3.	Smt. Kiran Choudhary, MLA	Nil
4.	Smt. Latika Sharma, MLA	06
5.	Smt. Bimla Choudhary, MLA	42
6.	Shri Kulwant Singh Bazigar, MLA	29
*7.	Shri Anoop Dhanak, MLA	-
**8.	Shri Bishamber Singh Balmiki, MLA	44
9.	Shri Rajdeep Singh Phogat, MLA	29
10.	Shri Rahish Khan, MLA	12

* Shri Anoop Dhanak, MLA resigned from the Membership of the Committee on 16th May, 2017.

** Shri Bishamber Singh Balmiki, MLA was nominated by the Hon'ble Speaker as Member of the Committee on 16th May, 2017 for the remaining period of the year 2017-18.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given below:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
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1.	08-05-2017	3	<ol style="list-style-type: none"> Welcome address to the Committee by Under Secretary. The Chairperson thanked by the Hon'ble Speaker for nominating as Chairperson of this important Committee. The Committee selected the Social Welfare, Department, Education Department, Local Bodies Department, P.W. (B&R) Department and Health Department for the Oral examination/scrutiny in one of its subsequent meetings for the year 2017-2018. The Committee decided to hold its own meeting on 20th May, 2017 at 2.00 P.M. at Benmore Circuit House, Shimla (H.P.)
2.	16-05-2017	5	The Committee met to scrutinize the Statement relating to the reservation of public representation to Irrigation Department.
3.	20-05-2017 (Shimla)	4	The Committee partly scrutinized the material received from the Irrigation Department, regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Irrigation Department.
4.	25-05-2017	4	<ol style="list-style-type: none"> The Committee scrutinized the material received from the P.W.D. (B&R) Department, Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in P.W.D. Department. The Committee decided to hold its own meeting on 3rd June, 2017 at 12.00 Noon at Haryana Bhawan, New Delhi.
5.	03-06-2017 (New Delhi)	5	The Committee partly scrutinized the material received from the Public Works (B&R) Department, Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Public Works (B&R) Department.

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6.	06-06-2017	8	<ol style="list-style-type: none"> 1. The Committee decided to orally examine the Department of Scheduled Castes, Scheduled Tribes and Backward Classes to discuss the latest position as well as policies and Welfare Schemes running for the Welfare of the Scheduled Castes, Scheduled Tribes and Backward Classes etc. on 13th June, 2017. 2. The Committee also decided to hold its own meeting on 20th June, 2017 at 3.00 P.M. at Ekant Bhawan, Mussorie (Uttarakhand).
7.	13-06-2017	7	Oral Examination of the Principal Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department in respect of the Facilities/Schemes of State Government and Central Government running in the State for the Welfare of Scheduled Tribes and Backward Classes.
8.	20-06-2017 Mussoorie (U.K.)	4	The Committee Scrutinized the material received from the Director Higher Education Department, Haryana regarding reservation/representation of Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
9.	28-06-2017	4	The Committee Scrutinized the material received from the Local Bodies Department, Haryana regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Local Bodies, Department.
10.	04.07.2017	6	<ol style="list-style-type: none"> 1. The Committee scrutinized the material received from the Principal Secretary to Government, Haryana, Skill Development and Industrial Training Department, Haryana regarding implementation of recommendations/observations as contained in 40th Report of the Committee. 2. The Committee also decided to hold its own meeting on 8th July, 2017 at 2.00 P.M. at Haryana Bhawan, New Delhi.
11.	08-07-2017 (New Delhi)	6	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Skill Development and Industrial Training Department regarding implementation of recommendations/ observations as contained in 40th Report of the Committee.

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12.	11-07-2017	6	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Skill Development and Industrial Training Department regarding implementation of recommendations/ observations as contained in 40th Report of the Committee.
13.	18-07-2017	8	The Committee scrutinized the material received from the Director, Welfare of Scheduled Castes and Backward Classes Department, Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
14.	25-07-2017	6	<ol style="list-style-type: none"> 1. Oral examination/personal appearance of the Principal Secretary to Government Haryana, Health Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Health Department, Haryana inspite of making the repeated request through letter and reminders etc. 2. The Committee also decided to hold its own meeting on 1st August, 2017 at 3.00 P.M at Ekant Bhawan, Mussoorie (Uttarakhand).
15.	01-08-2017 Mussoorie (U.K.)	4	The Committee scrutinized the material received from the Director Higher Education Department, Haryana regarding reservation/representation of Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
16.	08-08-2017	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Oral examination of the Principal Secretary to Government Haryana, Higher Education Department in respect of reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General Working of Higher Education Department, Haryana. 3. The Committee also decided to hold its own meeting on 19th August, 2017 at 1.00 P.M at Haryana Bhawan, New Delhi.
17.	19-08-2017 (New Delhi)	4	The Committee scrutinized the material received from the Director, Health Department, Panchkula regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes.

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18.	22-08-2017	5	Postponement of Oral examination of the School Education Department, Haryana, Chandigarh. The Committee acceded to his request made therein and decided to orally examine the said Department in next meeting on 29th August, 2017.
19.	29-08-2017	8	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. The Oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department was fixed for 29.8.2017 at 12.00 Noon. But neither any representative of the School Education Department appeared before the Committee nor any intimation/request in regard to non-appearance was received and placed before the Committee upto 1.00 P.M. The Committee, therefore, decided to postpone the oral examination fixed for 29.8.2017 and Again decided to orally examine the said Department on 26.09.2017. 3. The Committee also decided to hold its own meeting on 2nd September, 2017 at 2.00 P.M. at Amritsar (Punjab).
20.	02-09-2017 Amritsar	5	<ol style="list-style-type: none"> 1. The Committee scrutinized the material received from the Director General Ayush Department, Haryana, Panchkula regarding reservation/representation of Scheduled Castes, Scheduled tribes and Backward Classes. 2. The Committee also decided to undertake its study tour programme to the State of Gujarat w.e.f. 17.09.2017 to 21.09.2017
21	12-09-2017	6	Oral examination of the Principal Secretary to Government, Haryana, Higher Education Department in respect of the material supplied by the Department regarding reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Higher Education Department, Haryana.
22.	17-09-2017 New Delhi	4	The Committee partly scrutinized the material received from various Departments regarding reservation/representation of the Sthededuled Castes, Scheduled Tribes and Backward Classes.
23.	18-09-2017 Ahmedabad (Gujarat)	4	The Committee discussed the matters of common interests with the Officers of Gujarat Legislative Assembly, Ahmedabad. The Committee discussed the

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			General working, scope and functions of the Committee on the Welfare of Scheduled Caste, Scheduled Tribes and Backward Classes of Gujarat Legislative Assembly, Ahmedabad and also exchanged their views on different points of common interests.
24.	19-09-2017 Dwarka	4	The Committee partly scrutinized the material received from various Departments regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes.
25.	20-09-2017 Gir-Forest	4	The Committee partly scrutinized the material received from various Departments regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes.
26.	22-09-2017 (New Delhi)	5	The Committee partly scrutinized the material received from various Departments regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes.
27.	26-09-2017	6	The Committee scrutinized the material received from the Director General, Ayush Department, Panchkula, Haryana, regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
28	03-10-2017	5	<ol style="list-style-type: none"> 1. The Committee partly scrutinized the material received from the Director General, Ayush Department, Panchkula, Haryana, regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes. 2. The Committee decided to hold its own meeting on 7th October, 2017 at 12.00 Noon at Haryana Bhawan, New Delhi.
29.	07-10-2017	5	The Committee partly scrutinized the material received from the Director General, Ayush Department, Panchkula, Haryana, regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
30.	10-10-2017	6	Oral examination of the Additional Chief Secretary to Government, Haryana, P.W.D. (B&R) Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana.
31.	02-11-2017	4	The Committee scrutinized the material received from the Engineer-in-Chief, Haryana, P. W. D. (B&R)

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			Department, Haryana, Chandigarh regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department.
32.	08-11-2017	6	The Committee scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes P.W.D). (B&R) Department.
33.	14-10-2017	3	The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes in P.W.D. (B&R) Department.
34.	25-11-2017 (New Delhi)	6	<ol style="list-style-type: none"> 1. The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department. 2. The Committee decided to hold its own meeting on 25th November, 2017 at 2.00 P.M at Haryana Bhawan, New Delhi.
35.	28-11-2017	6	<ol style="list-style-type: none"> 1. The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department. 2. The Committee decided to undertake its study tour programme to the State of Madhya Pradesh w.e.f 18.12.2017 to 24.12.2017.
36.	05-12-2017	7	The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department.
37.	18-12-2017 (New Delhi)	5	The Committee scrutinized the material received from the Irrigation Department regarding reservation/

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			representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Irrigation Department.
38.	20-12-2017 Ujjain (M.P.)	4	The Committee partly scrutinized the material received from the Irrigation Department, Haryana regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Irrigation Department.
39.	21-12-2017 Bhopal	4	Discussion Scope and function of various Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Madhya Pradesh Legislative Assembly, Bhopal.
40.	23-12-2017 Gwalior	4	The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department.
41.	24-12-2017 New Delhi	5	The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department.
42	27-12-2017	6	<ol style="list-style-type: none"> 1. The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department. 2. The Committee decided to the oral examination of the Additional Chief Secretary to Government, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh in respect of the reply regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of General working of P.W.D (B&R) Department, Haryana in its next meeting on 2.01.2018.
43	02-01-2018	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Oral examination of the Additional Chief Secretary to Government, Haryana. P.W.D.(B&R)

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			Department. Haryana in respect of the reply regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of P.W.D. (B&R) Department. Haryana.
			3. The Committee decided to hold its own meeting on 9th January, 2018 at 2.00 P.M. at Haryana Bhawan, New Delhi.
44.	09-01-2018 New Delhi	3	<p>1. The Committee decided to Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Urban Local Bodies Department, Haryana in its next meeting to be held on 16th January, 2018.</p> <p>2. The Committee further decided to Oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of School Education Department, Haryana in its next meeting to be held on 16th January, 2018.</p> <p>3. The Committee decided to undertake its study tour programme to the State of Goa w.e.f 27.01.2018 to 31.01.2018.</p>
45	16-01-2018	5	<p>1. Postponement of Oral examination of the School Education Department, Haryana, Chandigarh. The Committee acceded to the request made therein and decided to orally examine the said Department in next meeting held on 23rd January, 2018.</p> <p>2. Paper placed before the Committee.</p> <p>3. Oral examination of the Principal Secretary to Government. Haryana. Urban Local Bodies Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Urban Local Bodies Department, Haryana.</p>

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46.	23-01-2018	5	<ol style="list-style-type: none"> 1. Condolence Resolution on the sad demise of Shri Vishal son of Shri Bishamber Singh Balmiki. MLA. 2. Due to some unavoidable circumstances, the Chairperson postponed the oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department, Haryana. 3. The Committee decided to hold its own meeting on 6th February. 2018 at 2.00 P.M. at Haryana Bhawan, New Delhi.
47.	27-01-2018 (New Delhi)	3	The Committee scrutinized the material received from various Departments regarding reservation/representation of the Scheduled Castes. Scheduled Tribes and Backward Classes.
48.	28-01-2018 Bondla Wild Life Sanctuary Goa	3	The Committee scrutinized the material received from the Power Department regarding reservation representation of the Scheduled Castes. Scheduled Tribes and Backward Classes.
49.	29-01-2018 Panaji	2	Discussion on the scope and functions of the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department of Goa and also exchanged their views on different points of common interests.
50.	01-02-2018	4	The Committee partly scrutinized the material received from the Engineer-in-Chief, Haryana, P.W.D. (B&R) Department, Haryana, Chandigarh regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes category in P.W.D. (B&R) Department.
51.	06-02-2018 (New Delhi)	4	<ol style="list-style-type: none"> 1. The Committee decided to Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Urban Local Bodies Department, Haryana in its next meeting held on 20th February, 2018. 2. The Committee further decided to Oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled

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			Tribes and Backward Classes of Haryana and General working of School Education Department, Haryana in its next meeting held on 20th February, 2018.
52.	17-02-2018 (New Delhi)	5	The Committee drafting of 41st Report for the year 2017-18.
53.	20-02-2018	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Urban Local Bodies Department, Haryana. 3. Oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of School Education Department, Haryana. 4. Confirmation of the proceedings.
54.	27-02-2018	4	<ol style="list-style-type: none"> 1. Confirmation of proceedings. 2. The Committee drafted and finalized its 41st Report for the year 2017-18.

The Committee held its meetings at place outside Chandigarh as details below:-

Sr. No.	Date of Meetings	Place of Meetings
1	2	3
1.	20-05-2017	Benmore Circuit House, Shimla (H,P)
2.	03-06-2017	Haryana Bhawan, New Delhi
3.	20-06-2017	Ekant Bhawan, Mussoorie (U.K)
4.	18-07-2017	Haryana Bhawan, New Delhi
5.	01-08-2017	Ekant Bhawan, Mussoorie (U.K)
6.	19-08-2017	Haryana Bhawan, New Delhi

1	2	3
7.	02-09-2017	Amritsar (Punjab)
8.	17-09-2017	Haryana Bhawan, New Delhi
9.	18-09-2017	Gujarat Legislative Assembly, Ahmedabad
10.	19-09-2017	Dwarka (Gujarat)
11.	20-09-2017	Gir-Forest (Gujarat)
12.	22-09-2017	Haryana Bhawan, New Delhi
13.	07-10-2017	Haryana Bhawan, New Delhi
14.	25-11-2017	Haryana Bhawan, New Delhi
15.	18-12-2017	Haryana Bhawan, New Delhi
16.	20-12-2017	Ujjain (Madhya Pradesh)
17.	21-12-2017	Madhya Pradesh, Legislative Assembly, Bhopal
18.	23-12-2017	Gwalior (Madhya Pradesh)
19.	24-12-2017	Haryana Bhawan, New Delhi
20.	09-01-2018	Haryana Bhawan, New Delhi
21.	27-01-2018	Haryana Bhawan, New Delhi
22.	28-01-2018	Bondla Wild Life Sanctuary, Goa
23.	29-01-2018	Goa Legislative Assembly, Panaji
24.	01-02-2018	Haryana Bhawan, New Delhi
25.	06-02-2018	Haryana Bhawan, New Delhi
26.	17-02-2018	Haryana Bhawan, New Delhi

Report Presented

The Committee presented the Forty first Report of the Committee for the year 2017-2018 to the House on 15th March, 2018.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2017-18 consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 25th April, 2017 vide notification No. 1-GAC/2017-18/28 dated 25th April, 2017.

Shri Parminder Singh Dhull, MLA a member of the Committee was appointed as Chairperson of the Committee.

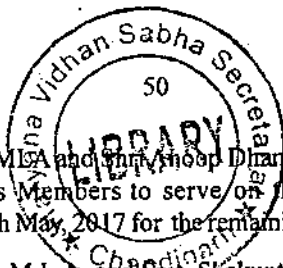
The Committee held 52 meetings including three in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Parminder Singh Dhull, M.L.A.	52
*2.	Shri Kuldip Sharma, M.L.A.	05
*3.	Shri Karan Singh Dalal, M.L.A.	06
**4.	Shri Bishamber Singh Balmiki, M.L.A.	01
5.	Shri Sukhvinder, M.L.A.	24
6.	Shri Tejpal Tanwar, M.L.A.	05
7.	Shri Makhan Lal Singla, M.L.A.	43
8.	Shri Ved Narang, M.L.A.	32
**9.	Shri Tek Chand Sharma, M.L.A.	01
***10.	Shri Balkaur Singh, M.L.A.	32
***11.	Shri Anoop Dhanak, M.L.A.	38
****12.	Smt. Geeta Bhukkal, M.L.A.	29
****13.	Smt. Shakuntla, M.L.A.	18
*****14.	Shri Om Parkash Barwa, M.L.A.	18
*****15.	Shri Balwan Singh Daulatpuria, M.L.A.	13
*****16.	Shri Nseem Ahmed, M.L.A.	08

* Shri Karan Singh Dalal, MLA and Shri Kuldip Sharma, MLA resigned from the Membership of the Committee on Government Assurances w.e.f. 8th June, 2017.

** Shri Bishamber Singh Balmiki, MLA and Shri Tek Chand Sharma, MLA resigned from the Membership of the Committee on Government Assurances w.e.f. 16th May, 2017.



- *** Shri Balkaur Singh, M.L.A. and Shri Anoop Dhanak, MLA were nominated by the Hon'ble Speaker as Members to serve on the Committee on Government Assurances w.e.f. 16th May, 2017 for the remaining period of the year 2017-2018.
- **** Smt. Geeta Bhukkal, M.L.A. and Smt. Shakuntla, MLA were nominated by the Hon'ble Speaker as Member to serve on the Committee on Government Assurances w.e.f. 8th June, 2017 for the remaining period of the year 2017-2018.
- ***** Shri Om Parkash Barwa, M.L.A. and Shri Balwan Singh Daulatpuria, MLA were nominated by the Hon'ble Speaker as Special Invitees to serve the Committee on Government Assurances w.e.f. 25th May, 2017 for the remaining period of the year 2017-2018.
- ***** Shri Naseem Ahmed, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve the Committee on Government Assurances w.e.f. 4th November, 2017.

Meetings held and Business Transacted

The details showing the dates of meetings held the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	09th May, 2017	5	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and Function of the Committee.
2.	15th May, 2017	7	The Committee scrutinized the replies received from from the Technical Education Department in respect of outstanding Assurances as contained in the 46th Report of the Committee.
3.	19th May, 2017 (New Delhi)	5	The Committee scrutinized the replies received from the Personnel Department in respect of outstanding Assurances as contained in the 46th Report of the Committee.
4.	22nd May, 2017	8	The Committee scrutinized the replies received from from the Archaeological Department in respect of outstanding Assurances as contained in the 46th Report of the Committee.
5.	29th May, 2017	8	The Committee orally examined the representatives of General Administration, Technical Education, Irrigation Departments in respect of the outstanding Assurances of the 46th Report of the Committee.
6.	05th June, 2017	6	The Committee orally examined the representatives of Irrigation Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
7.	12th June, 2017	10	The Committee orally examined the representatives of Public Health Engineering Department in regard to the implementation of the outstanding Assurances No. 207 to 232 of the 46th Report of the Committee.
8.	23rd June, 2017 (Mussoorie)	8	The Committee scrutinized the replies received from the Administration of Justice Department in respect of outstanding Assurances as contained in the 46th Report of the Committee.
9.	27th June, 2017	5	The Committee orally examined the representatives of Power Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.

1	2	3	4
10.	3rd July, 2017	7	The Committee orally examined the representatives of Home and P.W.(B&R) Departments in respect of the outstanding Assurances as contained in the 46th Report of the Committee.
11.	7th July, 2017 (New Delhi)	8	The Committee scrutinized the replies received from the Industrial Training & Vocational Department in respect of outstanding Assurances as contained in the 46th Report of the Committee.
12.	12th July, 2017	7	(i) The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 46th Report of the Committee. (ii) The Committee postponed the oral examination of the Additional Chief Secretaries of Forest and Co-operation Department.
13.	18th July, 2017	8	The Committee orally examined the representatives of Forest Department in respect of the outstanding Assurances as contained in the 46th Report of the Committee.
14.	25th July, 2017	7	The Committee scrutinized the replies received from the Fisheries Department in respect of outstanding Assurances as contained in the 46th Report of the Committee.
15.	31st July, 2017	7	The Committee orally examined the representatives of Excise & Taxation Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
16.	8th August, 2017	9	The Committee orally examined the representatives of Agriculture & Farmers Welfare Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
17.	16th August, 2017	10	The Committee orally examined the representatives of Fisheries and Animal Husbandry & Dairying Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
18.	21st August, 2017	5	The Committee orally examined the representatives of Development and Panchayats Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.

1	2	3	4
19.	24th August, 2017 (New Delhi)	6	The Chairperson confirmed the proceedings of the meetings of the Committee.
20.	28th August, 2017	3	The Committee orally examined the representatives of Sports and Youth Affairs and Revenue Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
21.	4th September, 2017	5	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 46th Report of the Committee.
22.	11th September, 2017	3	The Committee orally examined the representatives of Food & Supply Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
23.	15th September, 2017 (New Delhi)	7	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 46th Report of the Committee.
24.	18th September, 2017	5	The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 46th Report of the Committee.
25.	27th September, 2017	10	(i) The Committee acceded to the request made by Additional Chief Secretary to Government Haryana, Cooperation Department for the postponement of oral examination vide letter No. PS/ACS/Coop/2017 dated 26.09.2017. (ii) The Committee acceded to the request made by Urban Local Bodies Department, Haryana for the postponement of oral examination vide U.O. No. PS/PSULB/20147/42500 dated 18.09.2017.
26.	3rd October, 2017	7	The Committee orally examined the representatives of Co-operation and Urban Local Bodies Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
27.	16th October, 2017	9	The Committee scrutinized the replies received from various Departments in respect of outstanding Assurances as contained in the 46th Report of the Committee

1	2	3	4
28.	1st November, 2017 (New Delhi)	5	The Committee discussed about the study tour to the Union Territories of Andaman & Nicobar Islands and Puducherry.
29.	3rd November, 2017 (Port Blair)	4	The Committee discussed with the Administrator of Andaman & Nicobar Islands, Portblair in respect of the tourism, ecology and living in the Islands.
30.	4th November, 2017 (Havelock)	4	The Committee discussed the information received from Administrator, Andaman & Nicobar Islands.
31.	7th November, 2017 (Puducherry)	4	The Committee discussed with the Committee on Government Assurances of Puducherry Legislative Assembly about its function and scope, Member's Salary, Allowances and other facilities.
32.	9th November, 2017 (Tirupati)	4	The Committee scrutinized Rules of Procedure and Conduct of Business of the Puducherry Legislative Assembly and the Government of Union Territories Act, 193(No. 20 of 1963).
33.	13th November, 2017	9	The Chairperson confirmed the proceedings of meetings of Committee on Government Assurances.
34.	20th November, 2017	8	The Committee orally examined the representatives of Health Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
35.	27th November, 2017	5	(i) The Committee orally examined the representatives of Personnel Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee. (ii) The Committee Discussed with Chief Secretary and Resident Commissioner regarding reservation of rooms for the Hon'ble Members of Haryana Vidnan Sabha at Haryana Bhawan, New Delhi.
36.	11th December, 2017	11	(i) The Committee acceded to the request made by the Engineerin Chief, P.W. (B&R) Department, Chandigarh for the postponement of oral examination fixed for 11.12.2017 vide letter D.O. No. 205403/PA/EIC, dated 08.12.2017. (ii) The Committee acceded to the request made by Principal Secretary to Government, Haryana Health Department, Chandigarh for the postponement of oral examination fixed for 11.12.2017 vide Letter No. PS/PSH/2017/34208 dated 11.12.2017.

1	2	3	4
37.	20th December, 2017	6	The Committee orally examined the representatives of P.W.(B&R) and Health Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
38.	28th December, 2017 (Amritsar)	10	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in Feb/ March, 2017 from Sr.No. 1 to 123.
39.	1st January, 2018	5	The Committee orally examined the representatives of Vigilance and Town & Country Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
40.	8th January, 2018	7	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in Feb/March, 2017 from Sr.No. 124 to 200.
41.	11th January, 2018 (HB, New Delhi)	5	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in Feb/ March, 2017 from Sr.No. 201 to 221.
42.	15th January, 2018	7	The Committee orally examined the representatives of Finance and Transport Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
43.	25th January, 2018	5	The Committee orally examined the representatives of Higher Education Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
44.	29th January, 2018	5	(i) The Committee partly drafted its 47th Report. (ii) The Committee acceded to the request made by Director General, Tourism Department, Haryana for the postponement of oral examination fixed for 29.01.2018 vide Letter No. TM-18/AP-III/351 Dated 29.01.2018.
45.	5th February, 2018	5	The Committee orally examined the representatives of Industries & Commerce Department in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
46.	9th February, 2018 (New Delhi)	5	The Committee scrutinized the replies received from Irrigation Department in respect of outstanding Assurances as contained in the 46th Report of the Committee and the Chairperson Confirmed the proceedings.

1	2	3	4
47.	12th February, 2018	3	The Committee orally examined the representatives of Environment and Skill Development & Industrial Training Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
48.	19th February, 2018 (Panchkula)	6	The Committee orally examined the representatives of School Education and Tourism Departments in regard to the implementation of the outstanding Assurances as contained in the 46th Report of the Committee.
49.	27th February, 2018	10	The Committee drafted and finalized the 47th Report of the Committee.

The details of the meetings held at places outside Chandigarh are as under: -

Sr. No.	Date of meetings	Place of meetings
1.	19th May, 2017	Haryana Bhawan, New Delhi
2.	23rd June, 2017	Ekant Bhawan, Mussoorie, (UK)
3.	7th July, 2017	Haryana Bhawan, New Delhi
4.	24th August, 2017	Haryana Bhawan, New Delhi
5.	15th September, 2017	Haryana Bhawan, New Delhi
6.	1st November, 2017	Haryana Bhawan, New Delhi
7.	3rd November, 2017	Port Blair.
8.	4th November, 2017	Havalock
9.	7th November, 2017	Puducherry
10.	9th November, 2017	Tirupati
11.	28th December, 2017	Amritsar
12.	11th January, 2018	Haryana Bhawan, New Delhi
13.	9th February, 2018	Haryana Bhawan, New Delhi
14.	19th February, 2018	Red Bishop, Panchkula

Report Presented

The Committee presented its 47th Report for the year, 2017-18 to the House on 15th March, 2018.

Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 25th April, 2017 and was notified in the official Gazette vide Notification No. HVS-SLC-1/2017-18/29, dated 25th April, 2017.

Smt. Santosh Chauhan Sarwan was appointed as the Chairperson of the Committee by the Speaker.

The Committee held 57 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Smt. Santosh Chauhan Sarwan, M.L.A. Chairperson	57
2.	Shri Anand Singh Dangi, M.L.A. Chairperson	33
3.	Shri Ghanshyam Saraf, M.L.A. Member	40
4.	Shri Naseem Ahmed, M.L.A. Member	38
5.	Shri Jaiveer Singh, M.L.A. Member	51
6.	Shri Subhash Sudha, M.L.A. Member	30
7.	Shri Kehar Singh, M.L.A. Member	49
8.	Advocate General, Haryana. Member	NIL

Special Invitees

*	Dr. Raghuvir Singh Kadian, M.L.A.	33
**	Shri Sukhvinder, M.L.A.	13
***	Smt. Bimla Chaudhary, M.L.A.	17
*	Dr. Raghuvir Singh Kadian, M.L.A., nominated as Special Invitee of the Committee on dated 25th May, 2017, vide Notification No. HVS-SLC-1/2017-18/56, dated 25th May, 2017.	
**	Shri Sukhvinder, M.L.A., nominated as Special Invitee of the Committee on dated 8th June, 2017, vide Notification No. HVS-SLC-1/2017-18/66, dated 8th June, 2017.	
***	Smt. Bimla Chaudhary, M.L.A., nominated as Special Invitee of the Committee on dated 14th June, 2017, vide Notification No. HVS-SLC-1/2017-18/73, dated 14th June, 2017.	

Rules Scrutinized

The Committee scrutinized the following Rules:-

1. The Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
2. The Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	01.05.2017	6	1. Welcome Address. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 9th May, 2017.
2.	09.05.2017 (New Delhi)	7	1. Paper placed before the Committee.
3.	15.05.2017	6	1. Paper placed before the Committee. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27th May, 2017.
4.	27.05.2017 (New Delhi)	8	1. Paper placed before the Committee. 2. Selection of Rules for Scrutiny.
5.	31.05.2017	7	1. Condolence Resolution (Shri Roshan Lal younger brother of Shri Ram Bilas Sharma, Education Minister, Haryana). 2. The Committee decided to hold its own meeting at Benmore Rest House, Shimla (H.P.) on 6th June, 2017.
6.	06.06.2017 (Shimla)	6	Watching of the Implementation of the Observations/ Recommendations of the previous Committee in its 45th Report.
7.	14.06.2017	9	1. Papers placed before the Committee. 2. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Act, 1972 as contained in its 39th to 45th Reports. 3. Study tour programme of the Committee on the Subordinate Legislation to the State of Himachal Pradesh from 23.06.2017 to 28.06.2017.
8.	22.06.2017	6	1. Paper placed before the Committee. 2. The Committee framed the questionnaire to be discussed during the meeting with the Sister

1	2	3	4
			Committee of Himachal Pradesh Legislative Assembly, Shimla on 23.06.2017.
9.	23.06.2017 (Shimla)	4	As per communication conveyed by the Officer of the Himachal Legislative Assembly, Shimla that due to unavoidable circumstances it was not possible to hold the meeting with the Sister Committee on 23.06.2017.
10.	25.06.2017 (Mcleodganj)	4	<ol style="list-style-type: none"> 1. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Haryana Public Distribution System (Licensing and Control) Order, 2009 framed under the Essential Commodities Act, 1955 as contained in its 40th to 45th Reports. 2. The Committee made minor changes in study tour programme in its meeting held at Mcleodganj on 25th June, 2017 at 12.30 P.M. instead of 9.00 A.M. and further proceed for Dalhousie on 25th June, 2017, the Committee stayed at Dalhousie on 25th June, 2017 instead of 25th & 26th June, 2017. Own meeting of the Committee at Khajjiar on 26th June, 2017 at 01.00 P.M. instead of Dalhousie at 9.00 A.M., the Committee has also decided to cancel rest of the tour Programme on 27th & 28th June, 2017.
11.	26.06.2017 (Khajjiar)	4	Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974, as contained in its 42nd to 45th Reports.
12.	30.06.2017	6	<ol style="list-style-type: none"> 1. Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Punjab Slum Areas (Improvement and Clearance) Rules, 1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act, 1961, as contained in its 44th to 45th Reports. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 7th July, 2017.
13.	07.07.2017 (New Delhi)	6	Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Punjab Agricultural Produce Markets (General) Rules, 1962 framed under the Punjab Agricultural Produce Markets Act, 1961, as contained in its 44th to 45th Reports.

1	2	3	4
14.	12.07.2017	7	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975, as contained in its 45th Report.
15.	17.07.2017	10	<ol style="list-style-type: none"> 1. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970, as contained in its 45th Report. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27th July, 2017.
16.	27.07.2017 (New Delhi)	10	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules, 1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953 as contained in its 44th to 45th Reports.
17.	01.08.2017	6	<ol style="list-style-type: none"> 1. The Committee observed that the oral Examination of the School Education Department will be held in respect of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995 in its next meeting on 09.08.2017. 2. The Committee observed that the oral examination of the Labour Department will be held regarding non-supply of the Rules made in respect of the Punjab Industrial Housing Rules, 1956 framed under the Punjab Industrial Housing Act, 1956 in its next meeting on 09.08.2017. 3. The Committee observed that the oral examination of the Cooperation Department will be held regarding non-supply of the Rules and Act made in respect of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984 in its next meeting on 09.08.2017.
18.	09.08.2017	9	<ol style="list-style-type: none"> 1. Paper Placed before the committee. 2. Oral Examination of the Additional Chief Secretary to Government, Haryana, Labour Department

1	2	3	4
			Regarding non-supply of the Rules made in respect of the Punjab Industrial Housing Rules, 1956 framed under the Punjab Industrial Housing Act, 1956.
			3. Oral Examination of the Additional Chief Secretary to Government, Haryana, Co-operation Department Regarding non-supply of the Rules made in respect of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.
19.	16.08.2017	7	<p>1. Oral Examination of the Additional Chief Secretary to Government, Haryana, School Education Department Regarding supply of the Rules and Act made in respect of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995.</p> <p>2. Selection of Rules.</p> <p>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 25th August, 2017.</p>
20.	25.08.2017 (New Delhi)	7	Selection of Rules for Scrutiny.
21.	30.08.2017	8	Study of the Haryana Co-operative Societies Act, 1984.
22.	06.09.2017	8	<p>1. Paper Placed before the Committee.</p> <p>2. Study of the Haryana Co-operative Societies Act, 1984.</p> <p>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 15th September, 2017.</p>
23.	15.09.2017 (New Delhi)	9	<p>1. Paper Placed before the Committee.</p> <p>2. Selection of Rules for Scrutiny.</p>
24.	20.09.2017	7	<p>1. Scrutiny of the Punjab Village Common Lands (Regulation) Act, 1961.</p> <p>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 28.09.2017.</p>
25.	28.09.2017	7	<p>1. Paper Placed before the Committee.</p> <p>2. Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961.</p>

1	2	3	4
26.	04.10.2017	9	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961. 2. Confirmation of the Proceedings. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 10.10.2017.
27.	10.10.2017 (New Delhi)	7	<ol style="list-style-type: none"> 1. Paper Placed before the Committee. 2. Resumption of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961.
28.	17.10.2017	6	<ol style="list-style-type: none"> 1. Paper Placed before the Committee. 2. Resumption of scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961.
29.	30.10.2017	5	<ol style="list-style-type: none"> 1. Paper Placed before the Committee. 2. Resumption of scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 10.11.2017.
30.	10.11.2017 (New Delhi)	7	Resumption of scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961.
31.	15.11.2017	8	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961. 2. Study tour programme of the Committee on the Subordinate Legislation to the State of Kerala from 27.11.2017 to 01.12.2017.
32.	20.11.2017	6	Resumption of the Punjab Village Common Lands (Regulation) Rules, 1964 Framed under the Punjab Village Common Lands (Regulation) Act, 1961.
33.	26.11.2017 (New Delhi)	6	Selection of Rules for Scrutiny.
34.	28.11.2017 (Munnar, Kerala)	3	Study of the Haryana Co-operative Societies Act, 1984.

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35.	30.11.2017 (Alappuzha, Kerla)	3	The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Kerala Legislative Assembly, Thiruvanthapuram on 1.12.2017.
36.	01.12.2017 (Thiruvananthapuram, Kerla)	3	As per the communication conveyed by the officer Kerala Legislative Assembly, Thiruvanthapuram informed that due to unavoidable circumstances it was not possible to hold the meeting with the Sister Committee on 1.12.2017.
37.	02.12.2017 (New Delhi)	5	Study of the Haryana Co-operative Societies Act, 1984.
38.	06.12.2017	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 13.12.2017.
39.	13.12.2017 (New Delhi)	6	Resumption of the Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.
40.	19.12.2017	8	<ol style="list-style-type: none"> 1. Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27.12.2017.
41.	27.12.2017 (New Delhi)	7	Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.
42.	03.01.2018	8	<ol style="list-style-type: none"> 1. Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984. 2. Study tour programme of the Committee on the Subordinate Legislation to the State of Rajasthan from 09.01.2018 to 13.01.2018.
43.	09.01.2018 (New Delhi)	6	The Committee reviewed its agenda to be discussed in its meeting to be held during its tour to the State of Rajasthan w.e.f 10.01.2018 to 14.01.2018
44.	10.01.2018 (Ajmer, Rajasthan)	5	Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.

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45.	11.01.2018 (Jodhpur, Rajasthan)	5	Scrutiny of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.
46.	12.01.2018 (Jaipur, Rajasthan)	5	Due to non-availability of the Sister Committee of Rajasthan Legislative Assembly, the meeting already fixed for 12.01.2018 at 4.00 P.M. was not held. The Committee, therefore, went through the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984.
47.	14.01.2018 (New Delhi)	5	The Committee reviewed its proceedings of the meetings of the Committee held during its study tour to the State of Rajasthan w.e.f. 09.01.2018 to 12.01.2018.
48.	18.01.2018	8	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974, as contained in its 42nd to 45th Reports.
49.	25.01.2018	8	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Public Distribution System (Licensing and Control) Order, 2009 framed under the Essential Commodities Act, 1955 as contained in its 40th to 45th Reports.
50.	30.01.2018	7	<ol style="list-style-type: none"> 1. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Punjab Slum Areas (Improvement and Clearance) Rules, 1962 framed under the Punjab Slum Areas (Improvement and Clearance) Act, 1961, as contained in its 44th to 45th Reports. 2. The Committee decided to hold its own meeting at Surajkund, Faridabad (Haryana) on 09.02.2018.
51.	09.02.2018 (Surajkund, Faridabad)	5	<ol style="list-style-type: none"> 1. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Haryana Regulation of Property Dealers and Consultants Rules, 2009 framed under the Haryana Regulation of Property Dealers and Consultants Act, 2008, as contained in its 39th to 45th Reports. 2. Study tour programme of the Committee on the Subordinate Legislation to the State of Goa from 18.02.2018 to 21.02.2018.

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52.	16.02.2018	4	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Act, 1972, as contained in its 39th to 45th Reports.
53.	17.02.2018 (New Delhi)	5	The Committee reviewed its agenda to be discussed in its meeting to be held during its tour to the state of Goa w.e.f 18.02.2018 to 21.02.2018.
54.	19.02.2018 (Panji, Goa)	5	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975 as contained in its 45th Reports.
55.	20.02.2018 (Bondla Wildlife Sanctuary, Goa)	5	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970 as contained in its 45th Reports
56.	22.02.2018 (New Delhi)	5	<ol style="list-style-type: none"> 1. Watching of the Implementation of the Observations/Recommendations made by the Committee in respect of the Punjab Agriculture Produce Markets (General) Rules, 1962 framed under the Punjab Agriculture Produce Markets (General) Act, 1961 as contained in its 44th to 45th Reports. 2. The Committee partly drafted its 46th Report for the year 2017-18.
57.	28.02.2018	6	<ol style="list-style-type: none"> 1. Oral Examination of the Additional Chief Secretary to Government, Haryana, Co-operation Department regarding non- supply of the replies on observation/recommendations of the Committee made in respect of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984. 2. Oral Examination of the Principal Secretary to Government, Haryana, Development & Panchayats Department regarding the replies on the observation/recommendations of the Committee made in respect of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

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3. Confirmation of the Proceedings.
 4. The Committee drafted and finalized the 46th Report for the year 2017-18.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places:-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	09.05.17	2.	New Delhi	27.05.17
3.	Shimla (H.P)	06.06.17	4.	Shimla (H.P)	23.06.17
5.	McLeodganj	25.06.17	6.	Khajjar	26.06.17
7.	New Delhi	07.07.17	8.	New Delhi	27.07.17
9.	New Delhi	25.08.17	10.	New Delhi	15.09.17
11.	New Delhi	28.09.17	12.	New Delhi	10.10.17
13.	New Delhi	10.11.17	14.	New Delhi	15.11.17
15.	New Delhi	26.11.17	16.	Munnar (Kerla)	28.11.17
17.	Alappuzha	30.11.17	18.	Thiruvanthapuram	01.12.17
19.	New Delhi	02.12.17	20.	New Delhi	13.12.17
21.	New Delhi	27.12.17	22.	New Delhi	09.01.18
23.	Ajmer (Raj.)	10.01.18	24.	Jodhpur (Raj.)	11.01.18
25.	Jaipur (Raj.)	12.01.18	26.	New Delhi	14.01.18
27.	Faridabad (Hr.)	09.02.18	28.	New Delhi	17.02.18
29.	Panji (Goa)	19.02.18	30.	Bondla Wildlife Sanctuary, Goa	20.02.18
31.	New Delhi	22.02.18			

Report Presented

The Committee presented its 46th Report for the year 2017-2018 to the House on the 15th March, 2018.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 25th October, 2016 and the same was continued to order by the Hon'ble Speaker on the 25th April, 2017.

The Committee held one meeting i.e. on 4th May, 2017. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr. No.	Name of Members	Number of meetings attended
1	Shri Kanwar Pal, Hon'ble Speaker	1
2	Shri Manohar Lal, Hon'ble Chief Minister	1
3	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4	Capt. Abhimanyu, Finance Minister	1
5	Shri Abhay Singh Chautala, Leader of Opposition	1
6	Smt. Kiran Choudhry, M.L.A.	—

SPECIAL INVITEE

Smt. Santosh Yadav, Hon'ble Deputy Speaker	1
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REPORT PRESENTED

The following report was presented on the date noted against :-

Sr. No.	Subject Matter	Date of Presentation
1.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held for 4th May, 2017 i.e. Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Presentation of Two Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final Report thereon; Legislative Business; Any other Business; Motion under Rule-15 regarding Non-stop sitting; and Motion under Rule-16 regarding adjournment of the Sabha sine-die.</p>	4th May, 2017

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 25th October, 2016 and the same was continued to order by the Hon'ble Speaker on the 26th April, 2017.

The Committee held one meeting i.e. on 23rd October, 2017. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr. No.	Name of Members	Number of meetings attended
1	Shri Kanwar Pal, Hon'ble Speaker	1
2	Shri Manohar Lal, Hon'ble Chief Minister	1
3	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4	Capt. Abhimanyu, Finance Minister	—
5	Shri Abhay Singh Chautala, Leader of Opposition	1
6	Smt. Kiran Choudhry, M.L.A.	1

SPECIAL INVITEE

Smt. Santosh Yadav, Hon'ble Deputy Speaker 1

REPORT PRESENTED

The following report was presented on the date noted against :-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 23rd October, 2017, 24th October, 2017 (Double Sitting) and 25th October, 2017 i.e. Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Presentation of Two Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final Report thereon; Presentation of Supplementary Estimates (First Installment) for the year 2017-18 and the Report of the Estimates Committee thereon; Discussion and Voting on Supplementary Estimates (First Installment) for the year 2017-18; The Haryana Appropriation Bill in respect of Supplementary Estimates (First Installment) for the year 2017-18; Legislative Business; Any other Business; Motion under Rule-15 regarding Non-stop sitting; and Motion under Rule-16 regarding adjournment of the Sabha sine-die.	23rd October, 2017

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 25th October, 2016 and the same was continued to order by the Hon'ble Speaker on the 21st February, 2017.

The Committee held one meeting i.e. on 5th March, 2018. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr. No.	Name of Members	Number of meetings attended
1	Shri Kanwar Pal, Hon'ble Speaker	1
2	Shri Manohar Lal, Hon'ble Chief Minister	1
3	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4	Capt. Abhimanyu, Finance Minister	1
5	Shri Abhay Singh Chautala, Leader of Opposition	1
6	Smt. Kiran Choudhry, M.L.A.	1

SPECIAL INVITEE

Smt. Santosh Yadav, Hon'ble Deputy Speaker	1
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REPORT PRESENTED

The following report was presented on the date noted against :-

Sr. No.	Subject Matter	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 5th March, 2018, 6th March, 2018, 7th March, 2018, 8th March, 2018 (Double Sitting), 9th March, 2018, 12th March, 2018, 13th March, 2018, 14th March, 2018 and 15th March, 2018 i.e. Governor's Address; Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Presentation of Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final Report thereon; Motion under Rule-121; General Discussion on Governor's Address; Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks; Presentation, Discussion and Voting on Supplementary Estimates (2nd Installment) for the year 2017-2018; Presentation of Budget Estimates for the	5th March, 2018

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year 2018-2019; General Discussion on Budget Estimates for the year 2018-2019; Presentation of Reports of the Assembly Committees. The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Installment) for the year 2017-2018; Resumption of General Discussion on Budget Estimates for the year 2018-2019 and reply by the Finance Minister on Budget Estimates for the year 2018-2019 and Voting on Demands for Grants for the year 2018-2019; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2018-2019; Legislative Business; Any other Business; and Motion under Rule-15 regarding Non-stop sitting; Motion under Rule-16 regarding adjournment of the Sabha sine-die.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 28th April, 2015 vide Notification No. HVS-LA-81/2015/19, dated the 29th April, 2015.

(The Committee did not hold any meeting during the period under review)

Sr. No.	Name of the Members	
1.	Shri Kanwar Pal, Hon'ble Speaker	Ex- Officio Chairperson
2.	Shri Bhupinder Singh Hooda, MLA	Member
3.	Shri Randeep Singh Surjewala, MLA	Member
4.	Shri Abhay Singh Chautala, MLA	Member
5.	Shri Parminder Singh Dhull, MLA	Member
6.	Dr. Abhe Singh Yadav, MLA	Member
7.	Shri Ghan Shyam Dass, MLA	Member
8.	Shri Gian Chand Gupta, MLA	Member

House Committee

The Committee consisting of five Members was nominated by the Hon'ble Speaker, on 25th April 2017, vide Notification No. Hostel/H.C./1/2017-18/33, dated 25th April, 2017-2018

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

The Committee held 07 meetings during the period under review.

The names of the Members and number of meetings during the period under review.

The names of the Members and number of meetings attended by the each member are given below:-

Sr. No.	Name of Members	Number of meetings attended
1.	Smt. Santosh Yadav, Deputy Speaker	7
2.	Shri Kuldeep Sharma, MLA	1
3.	Shri Naseem Ahamed, MLA	2
4.	Smt. Bimla Chaudhary, MLA	3
5.	Shri Ravinder Kumar, MLA	1
6.	Shri Shyam Singh Rana, MLA	4

* Shri Kuldeep Sharma, MLA resigned from the Committee w.e.f. 05.06.2017, for the remaining period of year 2017-18.

** Shri Shyam Singh Rana, MLA was nominated by the Hon'ble Speaker as member of the Committee on 27th July, 2017 for the remaining period of the year 2017-18.

Meetings held and Business transacted.

Details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	29-05-2017	4	Oral Examination of Deputy Commissioner UT Chandigarh regarding non-issuance of completion certificate in respect of newly constructed Haryana MLA Flats in Sector-3, Chandigarh and Oral Examination of Engineer-in -Chief, PWD (B&R) Haryana regarding construction of huts and benches in front of Haryana MLA's Hostel Sector-3, Chandigarh.
2.	05-07-2017	2	Discussion with the Principal Secretary to Government, Haryana, Electronics & I.T. Department, Haryana with regard to the upgradation of the website of Haryana Vidhan Sabha Secretariat Chandigarh and arrangement of parking in MLA's Hostel.
3.	20-07-2017	1	The Ex-Officio Chairperson (Hon'ble Deputy Speaker) and officer officials waited upto 12.45 P.M. but there was no quorum. Hence no business could be transacted. Hon'ble Deputy Speaker welcomed the House Committee of Kerala Legislative Assembly and discussed the scope and function of the Committee with them. She also discussed regarding the matters of common interest.
4.	28-07-2017	2	Allotment of nineteen MLA's Flats to the Hon'ble Members and the Committee has decided to use MLA Flat No. 307 and 308 as MLA's Hostel Extension
5.	30-08-2017	2	Welcome addressed and discussion with the Special Investigation Committee on Bihar Housing Board, Bihar Legislation council and Housing Board, Haryana regarding the matters common interest.
6.	16-01-2018	3	Discussion with Director, Information, Public Relations Languages Department and Controller, Printing & Stationery, Haryana regarding insufficient supply of telephone directories of Government of Haryana and non-supply of Diaries for the Calender year 2018 for MLAs of the Haryana Vidhan Sabha.

1	2	3	4
7.	13-03-2018	3	Discussion with the department Representation of the Public Health Engineering Department, U.T. Chandigarh with regard to Handing/Taking over the Operation and Maintenance of Booster at Haryana MLAs Hostel, Sector-3, Chandigarh and Allotment of MLA Flat.

COMMITTEE ON PETITIONS

The Committee consisting of the Seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2017-18/26 dated 25th April, 2017 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2017-2018, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 53 meetings during the period for the year 2017-18.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Sh. Ghanshyam Dass, MLA	50
2.	Smt Geeta Bhukkal, MLA	43
3.	Sh. Zakir Hussain, MLA	47
4.	Smt. Shakuntla Khatak, MLA	40
**5.	Sh. Umesh Aggarwal, MLA	03
6.	Sh. Anoop Dhanak, MLA	37
7.	Sh. Jasbir Deswal, MLA	35
***8.	Sh. Jai Parkash, MLA	46
Special Invitees		
*1.	Sh. Jagbir Malik, MLA	43
*2.	Sh. Sri Krishan, MLA	44
*3.	Sh. Ved Narang, MLA	37

* Vide Notification No. HVS/Petition/1/2017-18/55, dated 25th May, 2017 The Hon'ble Speaker has been pleased to nominate Shri Jagbir Singh Malik, MLA, Shri Sri Krishan, MLA and Shri Ved Narang, MLA to serve the Committee on Petitions as a Special Invitees for the remaining period of the year 2017-18.

** Vide notification No. HVS/Petition/1/2017-18/65 Dated the 8th June, 2017 The Hon'ble Speaker has been pleased to accept the resignation of Shri Umesh Aggarwal, MLA from as Member of the Petition Committee.

*** Vide notification No. HVS/Petition/1/2017-18/64 Dated the 8th June, 2017. The Hon'ble Speaker has been pleased to nominate Shri Jai Parkash, MLA to serve the Committee on Petitions as a Member for the remaining period of the year 2017-18.

Meetings held and Business transacted.

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members Present		Business Transacted
		3	4	
1.	27.04.2017	5		Welcome address /Scope and functions of the Committee.
2.	09.05.2017	6		Consideration of Petitions/Representation received by the Committee.
3.	16.05.2017	7		Consideration of Petitions/Representation received by the Committee.
4.	26.05.2017 (Mussoories)	7		Consideration of Petitions/Representation received by the Committee.
5.	30.05.2017	6		The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
6.	06.06.2017	9		The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
7.	13.06.2017	6		The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
8.	21.06.017	10		The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
9.	24.06.2017 (Morni)	6		Consideration of Petitions/Representation received by the Committee.
10.	27.06.2017	5		Consideration of Petitions/Representation received by the Committee.
11.	30.06.2017 (Shimla)	8		Consideration of Petitions/Representation received by the Committee.
12.	04.07.2017	9		The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
13.	11.07.2017	10		Consideration of Petitions/Representation received by the Committee.

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14.	18.07.2017	9	Consideration of various Petitions/Representations received by the Committee.
15.	21.07.2017 (New Delhi)	8	Consideration of Petitions/Representation received by the Committee.
16.	25.07.2017	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
17.	05.08.2017 (New Delhi)	9	Consideration of various Petitions/Representations received by the Committee.
18.	08.08.2017	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
19.	19.08.2017 (Shimla)	10	Consideration of Petitions/Representation received by the Committee.
20.	22.08.2017	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
21.	29.08.2017	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
22.	05.09.2017	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
23.	12.09.2017	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
24.	19.09.2017 (Amritsar)	9	Confirmation of proceedings
25.	29.09.2017 (Shimla)	8	Consideration of Petitions/Representations received by the Committee.
26.	04.10.2017	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
27.	09.10.2017	9	Consideration of Petitions/Representations received by the Committee.
28.	17.10.2017	5	Consideration of Petitions/Representations received by the Committee.
29.	03.11.2017 (Mussoorie)	6	Consideration of Petitions/Representations received by the Committee.

1	2	3	4
30.	08.11.2017	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
31.	14.11.2017	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
32.	25.11.2017 (Shimla)	10	Consideration of Petitions/Representations received by the Committee.
33.	02.12.2017 (Jagadhari)	10	Consideration of Petitions/Representations received by the Committee.
34.	06.12.2017	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
35.	12.12.2017 (New Delhi)	6	Consideration of Petitions/Representations received by the Committee.
36.	19.12.2017 (Jammu)	9	Consideration of Petitions/Representations received by the Committee.
37.	20.12.2017 (Katra)	9	Consideration of Petitions/Representations received by the Committee.
38.	27.12.2017	7	Consideration of Petitions/Representations received by the Committee.
39.	02.01.2018	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
40.	08.01.2018	7	Consideration of Petitions/Representations received by the Committee.
41.	12.01.2018 (Shimla)	8	Consideration of Petitions/Representations received by the Committee.
42.	16.01.2018	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
43.	23.01.2018	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
44.	27.01.2018, Virandavan (U.P.)	9	Discussion tour programme.
45.	28.01.2018 Etawa, (U.P)	9	Discussion regarding petition Committee of both state.

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46.	29.01.2018 Lucknow (U.P)	9	Meeting with the sister committee U.P. Assembly.
47.	30.01.2018 Varanasi (U.P)	4	No quorum.
48.	07.02.2018	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
49.	16.02.2018	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
50.	23.02.2018 Shimla	9	Consideration of Petition/Representation received by the Committee and confirmation of proceedings.
51.	01.03.2018	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
52.	22.03.2018	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
53.	28.03.2018	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.

COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

(Nominated on 25th April, 2017)

The following Chairperson/Members have been nominated by the Hon'ble Speaker on 25th April, 2017 to serve on the Committee on Local Bodies & Panchayati Raj Institutions for the year 2017-2018 under Rule 272 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly:-

Sr. No.	Name of Members	
1.	Shri Aseem Goel, M.L.A.	Chairperson
2.	Shri Sri Krishan, M.L.A.	Members
3.	Shri Jagbir Singh Malik, M.L.A.	Members
4.	Shri Naresh Kaushik, M.L.A.	Members
5.	Shri Mahipal Dhanda, M.L.A.	Members
6.	Smt. Rohita Rewri, M.L.A.	Members
7.	Prof. Ravinder Bajjala, M.L.A.	Members
8.	Shri Om Parkash Barwa, M.L.A.	Members
*9.	Shri Ved Narang, M.L.A.	Members
**10.	Shri Jai Parkash, M.L.A.	Members
*****11.	Shri Jai Parkash, M.L.A.	Members
*****12.	Shri Umesh Aggarwal, M.L.A.	Members

Special Invitees

- ***1. Shri Karan Singh Dalal, M.L.A.
- ****2. Shri Kuldeep Sharma, M.L.A.
- *****3. Shri Shyam Singh Rana, M.L.A.
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- * Shri Ved Narang, M.L.A. resigned from the Membership of the Committee w.e.f. 25th May, 2017 his resignation has been accepted by the Hon'ble Speaker on 25th May, 2017.
- ** Shri Jai Parkash, M.L.A. was nominated by the Hon'ble Speaker as Member to serve on the Committee w.e.f. 25th May, 2017 for the remaining period of the year 2017-2018.
- *** and **** Shri Karan Singh Dalal, M.L.A. and Shri Kuldeep Sharma M.L.A. was special invitee of the Committee w.e.f. 25th May, 2017 for the remaining period of the year 2017-18.
- ***** Shri Jai Parkash, M.L.A. resigned from the Membership of the Committee w.e.f. 12th June, 2017 his resignation has been accepted by the Hon'ble Speaker on 13th June, 2017.
- ***** Shri Umesh Aggarwal, M.L.A. was nominated by the Hon'ble Speaker as Member to serve on the Committee w.e.f. 13th June, 2017 for the remaining period of the year 2017-2018.
- ***** Shri Shyam Singh Rana M.L.A. was nominated as Special Invitee of the Committee w.e.f. 25th July, 2017 for the remaining period of the year 2017-18.

Reports Examined

- (i) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Sonipat for the period from April, 2015 to March, 2016, audited by the Director, Local Audit, Haryana.
- (ii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Ambala-1 for the period from April, 2013 to March, 2016, audited by the Director, Local Audit, Haryana.
- (iii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Panipat, Municipal Corporation, Ambala and Municipal Council, Palwal for the period from April, 2015 to March, 2016, audited by the Director, Local Audit, Haryana.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members/Special Invitee Present	Business Transacted
1	2	3	4
1.	08.05.2017	6	<p>(i) The Under Secretary, Haryana Vidhan Sabha welcome the members of the Committee and explained the scope and functions of the Committee.</p> <p>(ii) The Committee selected the Audit Reports of the Municipal Corporation, Ambala, Municipal Corporation, Panipat and Municipal Corporation, Gurugram, Zila Parishad, Jhajjar and Sonipat, Panchayat Samities, Barwala, Ratia, Fetehabad, Uklana and Naraingarh for the year 2015-16 audited by the Director, Local Audit Department, Haryana for its scrutiny/Oral examination of the Departmental representatives.</p>
2.	17.05.2017	7	<p>(i) Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, Zila Parishads and Panchayat Samities.</p> <p>(ii) Papers placed before the Committee vide Memo No. TAIIL/LAD/2017/4279 dated 16.05.2017 received from the Director, Local Audit, Haryana, Panchkula.</p>
3.	24.05.2017	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal

1	2	3	4
			Corporation, Ambala for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
4.	31.05.2017	8	(i) Discussion with the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding general functioning of the Municipal Bodies. (ii) The Committee has decided to hold its own meeting on 07.06.2017 at Benmore Circuit House, Shimla (HP).
5.	08.06.2017	8	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Zila Parishad, Sonipat for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
6.	14.06.2017	8	(i) Discussion with the Additional Chief Secretary to Government, Haryana, Development and Panchayats Department regarding general functioning of the Panchayati Raj Institutions. (ii) Discussion with the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding general functioning of the Municipal Bodies.
7.	22.06.2017	2	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
8.	29.06.2017	4	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
9.	05.07.2017	9	(i) The Committee scrutinized the replies of the Annual Report on the Accounts of Municipal Corporation, Panipat for the year 2015-16 audited by the Director, Local Audit Department, Haryana. (ii) Papers placed before the Committee.
10.	10.07.2017	8	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Naraingarh for the year 4 /2014 to 3/2016 audited by the Director, Local Audit Department, Haryana.
11.	28.07.2017	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Panipat for the year 2015-16 audited by the Director, Local Audit Department, Haryana.

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12.	01.08.2017	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
13.	09.08.2017	8	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
14.	16.08.2017	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Panipat for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
15.	23.08.2017	10	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Notes on the Accounts of Municipal Corporation, Ambala for the year 2015-2016, audited by the Director, Local Audit Department, Haryana.
16.	30.08.2017	9	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Zila Parishad, Sonipat for the year 04/2015 to 03/2016 audited by the Director, Local Audit Department, Haryana.
17.	05.09.2017	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Panipat for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
18.	13.09.2017	9	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Additional Chief Secretary to Government, Haryana, Development & Panchayats Department, Haryana in respect of the annotated replies of the paras of Annual Audit Report on the Accounts of Zila Parishad, Sonipat for the year 04/2015 to 03/2016 audited by the Director, Local Audit Department, Haryana.
19.	19.09.2017	5	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Development &

1	2	3	4
			Panchayats Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Zila Parishad, Sonipat for the year 04/2015 to 03/2016 audited by the Director, Local Audit Department, Haryana.
20.	27.09.2017	7	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the replies to the paras of Annual Audit Report on the Accounts of Municipal Corporation, Panipat for the year 2015-2016, audited by the Director, Local Audit Department, Haryana.
21.	03.10.2017	6	The Committee informally discussed in respect of agenda fixed for the meeting.
22.	04.10.2017	6	The Committee discussed the working and implementation of the views on different points of common interests.
23.	06.10.2017	6	The Committee informally discussed in respect of agenda fixed for the meeting.
24.	09.10.2017	6	The Committee informally discussed in respect of agenda fixed for the meeting.
25.	10.10.2017	6	The Committee informally discussed in respect of agenda fixed for the meeting.
26.	12.10.2017	6	The Committee informally discussed in respect of agenda fixed for the meeting.
27.	17.10.2017	6	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of M.C, Palwal for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
28.	03.11.2017	6	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Council, Gohana for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
29.	08.11.2017	9	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the replies to the paras

1	2	3	4
			of Annual Audit Report on the Accounts of Municipal Corporation, Panipat for the year 2015-2016, audited by the Director, Local Audit Department, Haryana.
30.	15.11.2017	8	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the replies to the paras of Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2015-2016, audited by the Director, Local Audit Department, Haryana.</p>
31.	22.11.2017	7	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the replies to the paras of Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 and Panchayat Samiti, Ratia for the year 2015-2016, audited by the Director, Local Audit Department, Haryana.</p>
32.	06.12.2017	9	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the paras of Annual Audit Report on the Accounts of Municipal Corporation, Ambala and Municipal Council, Palwal for the year 2015-2016, audited by the Director, Local Audit Department, Haryana.</p>
33.	11.12.2017	7	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurugram for the 2015-16 audited by the Director, Local Audit Department, Haryana.
34.	13.12.2017	9	Spot study tour visit to various ongoing projects including Bandhwari Solid Waste Management Plant of Municipal Corporation, Gurugram,
35.	20.12.2017	8	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2015-16 audited by the Director, Local Audit Department, Haryana.
36.	03.01.2018	9	(i) Spot study tour visit to various ongoing projects of Municipal Corporation, Ambala.

1	2	3	4
			(ii) Spot study tour visit to various ongoing works of Zila Parisad and Panchyat Samiti, Ambala-1 under Development & Panchyats Department, Haryana.
37.	12.01.2018	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Palwal for the year 2015-2016, audited by the Director, Local Bodies Department, Haryana.
38.	19.01.2018	5	Spot study tour to visit various ongoing works of Zila Parisad and Panchyat Samiti, Ambala-1, under Development & Panchyats, Department, Haryana.
39.	24.01.2018	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2015-2016, audited by the Director, Local Bodies Department, Haryana.
40.	01.02.2018	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Naraingarh for the period 4/2010 to 03/2016 audited by the Director, Local Bodies Department, Haryana.
41.	05.02.2018	3	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Barwala for the period 4/2010 to 03/2012 audited by the Director, Local Bodies Department, Haryana. Kindly attend accordingly.
42.	13.02.2018	6	To draft the 11th report of the Committee.
43.	21.02.2018	6	To draft the 12th report of the Committee.
44.	28.02.2018	7	To Finalize the 11th & 12th report of the Committee.

The Committee held its own meetings at places of outside Chandigarh as details given below: -

Sr.No.	Dates of meeting	Places of meeting
1	08.06.2017	Shimla
2	22.06.2017	New Delhi
3	28.07.2017	New Delhi
4	05.09.2017	New Delhi
5	03.10.2017	New Delhi
6	04.10.2017	Itanagar (Arunachal Pradesh)
7	06.10.2017	Tawang (Arunachal Pradesh)
8	09.10.2017	Bhalukpong (Arunachal Pradesh)
9	10.10.2017	Shillong (Mehgalya)
10	12.10.2017	New Delhi
11	11.12.2017	Jagadhari
12	13.12.2017	Gurugram
13	03.01.2018	Ambala
14	12.01.2018	New Delhi
15	19.01.2018	Ambala

REPORT PRESENTED

The Committee presented its 11th Report on the Zila Parishad, Sonapat for the period from April, 2015 to March, 2016 and Panchayat Samiti, Ambala-1 for the period from April, 2013 to March, 2016. And 12th Report on the Municipal Corporation, Panipat for the period from April, 2015 to March, 2016, Municipal Corporation, Ambala for the period from April, 2015 to March, 2016 and Municipal Council, Palwal for the period from April, 2015 to March, 2016 audited by the Director, Local Audit Department, Haryana.

PROCEEDINGS

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2017-2018 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 25th April, 2017. Shri Subhash Barala, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 57 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 25.04.2017 to 31.03.2018)

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Subhash Barala, MLA	35
2.	Shri Udai Bhan, M.L.A.	40
3.	Smt. Santosh Chauhan Sarwan, M.L.A.	24
4.	Shri Kulwant Ram Bazigar, M.L.A.	36
5.	*Smt. Naina Singh Chautala, M.L.A.	Nil
6.	Shri Balwan Singh Daulatpuria, M.L.A.	24
7.	Shri Lalit Nagar, M.L.A.	40
8.	Shri Ravinder Kumar, M.L.A.	18
9.	Shri Rahish Khan, M.L.A.	23
10.	** Shri Hari Chand Midha, M.L.A.	43
11.	***Shri Anand Singh Dangi, M.L.A.	35
12.	*** Shri Zakir Hussain, M.L.A.	37
13.	****Shri Tej Pal Singh Tanwar, M.L.A.	12

* Smt. Naina Singh Chautala, M.L.A. has resigned from the membership of the Subject Committee w.e.f. 11.05.2017 and her resignation has been accepted by the Hon'ble Speaker with effect from 16.05.2017.

** Shri Hari Chand Midha, M.L.A. was nominated as a member to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 16.05.2017 for the remaining period of the year 2017-18.

*** Shri Anand Singh Dangi, M.L.A. & Shri Zakir Hussain, M.L.A. were nominated as Special Invitees to serve on the Subject Committee by the Hon'ble Speaker w.e.f.25.05.2017 for the remaining period of the year 2017-18.

**** Shri Tej Pal Singh Tanwar, M.L.A. was nominated as Special Invitee to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 01.08.2017 for the remaining period of the year 2017-18.

Meetings held and Business transacted.

The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	11.05.2017	04	The Under Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	17.05.2017	09	The Committee scrutinized the replies to the questionnaire from Sr.Nos. 1 to 29 framed by the Committee in the financial year 2016-2017 for improvement in the Public Works (B&R) Department.
3.	23.05.2017	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works(B&R) Department.
4.	30.05.2017	10	The Committee framed the questionnaire from Sr.Nos. 1 to 12 for improvement in Public Health Engineering Department.
5.	06.06.2017	06	The Committee framed the questionnaire from Sr.Nos. 13 to 22 for improvement in Public Health Engineering Department.
6.	09.06.2017 (New Delhi)	07	The Committee framed the questionnaire from Sr.Nos. 23 to 35 for improvement in Public Health Engineering Department.
7.	13.06.2017	06	The Committee framed the questionnaire from Sr.Nos. 36 to 51 for improvement in Public Health Engineering Department.
8.	17.06.2017 Mussoorie (UK)	04	The Committee framed the questionnaire from Sr.Nos. 1 to 5 for improvement in Irrigation & Water Resources Department.
9.	18.06.2017 Mussoorie (UK)	04	The Committee framed the questionnaire from Sr.Nos. 6 to 9 for improvement in Irrigation & Water Resources Department.
10.	20.06.2017	04	The Committee framed the questionnaire from Sr.Nos. 10 to 14 for improvement in Irrigation & Water Resources Department.

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11.	27.06.2017	10	The Committee framed the questionnaire from Sr.Nos. 15 to 21 for improvement in Irrigation & Water Resources Department.
12.	04.07.2017	07	The Committee framed the questionnaire from Sr.Nos. 22 to 30 for improvement in Irrigation & Water Resources Department.
13.	07.07.2017	07	The Committee visited/inspected the Sub-Station of Power Department (DHBVN) in Tohana constituency as well as met with the representatives of Power Department.
14.	11.07.2017	06	The Committee framed the questionnaire from Sr.Nos. 1 and 2 for improvement in Power Department.
15.	18.07.2017	07	The Committee framed the questionnaire from Sr.Nos. 3 to 5 for improvement in Power Department.
16.	25.07.2017	06	The Committee framed the questionnaire from Sr.Nos. 6 and 7 for improvement in Power Department.
17.	01.08.2017	07	The Committee framed the questionnaire from Sr.Nos. 8 to 17 for improvement in Power Department.
18.	08.08.2017	07	The Committee scrutinized the documents regarding Automatic Chlorine Supply Regulator submitted by M/s Multan Enterprises, village Bassi Essa Khan, P.O. Banur, District Mohali. (Pb.)
19.	16.08.2017	08	The Committee framed the questionnaire from Sr.Nos. 18 to 30 for improvement in Power Department.
20.	22.08.2017	08	The Committee scrutinized the documents regarding Automatic Chlorine Supply Regulator submitted by M/s Multan Enterprises, village Bassi Essa Khan, P.O. Banur, District Mohali. (Pb.)
21.	29.08.2017	08	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
22.	05.09.2017 (New Delhi)	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
23.	13.09.2017	08	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department, Chandigarh.
24.	16.09.2017 (New Delhi)	08	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.

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25.	19.09.2017	08	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
26.	26.09.2017	07	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
27.	04.10.2017	08	The Committee postponed the oral examination of Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
28.	11.10.2017	07	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
29.	17.10.2017	01	The Chairperson and officer present waited till 02.45 P.M. but there was no quorum. Hence, no business could be transacted.
30.	30.10.2017	06	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
31.	07.11.2017	07	The Committee framed the questionnaire from Sr.Nos. 1 to 13 for improvement in Public Works (B&R) Department.
32.	14.11.2017	07	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department and the Committee framed the questionnaire from Sr.Nos. 14 to 19 for improvement in Public Works (B&R) Department.
33.	20.11.2017	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
34.	29.11.2017	06	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
35.	04.12.2017	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
36.	13.12.2017	07	Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.

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37.	18.12.2017	10	The Committee postponed the oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
38.	20.12.2017 (New Delhi)	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
39.	21.12.2017 Jaipur (Rajasthan)	06	The Committee discussed with the Secretary of Rajasthan Legislative Assembly regarding the matters of common interest of both the States.
40.	23.12.2017 Udaipur (Rajasthan)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Power Department.
41.	24.12.2017 Mount Abu (Rajasthan)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Power Department.
42.	26.12.2017 Jodhpur (Rajasthan)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Power Department.
43.	27.12.2017 Jaisalmer (Rajasthan)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
44.	28.12.2017 Bikaner (Rajasthan)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
45.	29.12.2017 (New Delhi)	07	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
46.	03.01.2018	10	Oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
47.	09.01.2018	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
48.	17.01.2018	09	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.

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49.	24.01.2018	05	Resumption of oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
50.	02.02.2018	10	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Works (B&R) Department.
51.	06.02.2018	05	Resumption of oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
52.	13.02.2018	04	The Members, Special Invitees and officer present waited till 12.45 P.M. but there was no quorum. Hence, no business could be transacted.
53.	18.02.2018 (New Delhi)	06	The Committee partly drafted its 5th Report for the year 2017-18.
54.	20.02.2018 Port Blair Andaman & Nicobar Islands	04	The Committee discussed with the Lieutenant Governor of Andaman & Nicobar Islands regarding the steps being taken by the LG for improvement in the Public Health Deptt., Irrigation Deptt., Power Deptt. and PWD(B&R) Deptt. of Andaman & Nicobar Islands and also the History of Islands.
55.	21.02.2018 Havelock Andaman & Nicobar Islands	04	The Committee partly drafted its 5th Report for the year 2017-18.
56.	23.02.2018 (New Delhi)	05	The Committee partly drafted its 5th Report for the year 2017-18.
57.	27.02.2018	06	The Committee finalized its 5th Report for the year 2017-18.

Report presented

The Subject Committee presented the Fifth Report for the year 2017-2018 to the House on 15.03.2018.

Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**The Subject Committee on Education, Technical Education,
Vocational Education, Medical Education and Health Services.**

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2017-18 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide Notification No. HVS/E&H/1/2017-2018/67 dated 8th June, 2017:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Umesh Aggarwal, MLA	38
2.	Shri Karan Singh Dalal, MLA	40
3.	Shri Kuldip Sharma, MLA	41
4.	Shri Abhe Singh Yadav, MLA	11
5.	Shri Om Prakash Yadav, MLA	17
6.	Shri Bhagwan Dass Kabir Panthi, MLA	11
7.	Shri Ranbir Gangwa, MLA	25
8.	Shri Ram Chand Kamboj, MLA	29
9.	Shri Subhash Sudha, MLA	09
10.	Shri Balkaur Singh Kalanwali, MLA	18
11.	Shri Tejpal Singh Tanwar, MLA	14

* Vide Notification No. HVS/E&H/1/2017-2018/70 dated 13th June, 2017 Shri Balkaur Singh Kalanwali, MLA nominated as Special Invitee of the Committee for the remaining period of 2017-2018.

** Vide Notification No. HVS/E&H/1/2017-2018/70 dated 13th June, 2017 Shri Tejpal Singh Tanwar, MLA nominated as Special Invitee of the Committee for the remaining period of 2017-2018.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given table:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1	14.6.2017	5	Welcome address/Discussion on the Scope and functions of the Committee.
2	22.6.2017	5	Discussion on the acts and rules the School Education.
3	30.6.2017 (New Delhi)	5	Discussion regarding information summoned from Medical Education Department.
4	05.7.2017	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) The oral examination has been postponed Due to D.O. Letter No. PS/PSHE/2017/20398, dated 30th June, 2017 received from Principal Secretary to Government Haryana, and Memo No. 1/34-2017 Co.(2), dated 5.7.2017 from Additional Director, Higher Education Department.
5	12.7.2017	7	Discussion on the Scope and Functions of the Committee.
6	18.7.2017	9	Oral examination of the Principal Secretary to Government Haryana, Higher Education Department.
7	25.7.2017	10	The Committee scrutinized the material received from the Higher Education Department.
8	27.7.2017 Tirupati (Andhra Pradesh)	5	Discussion regarding the Rules and Acts for the School Education, Technical Education and Vocational Education Department of Tamil Nadu State.
9	27.7.2017 Chennai,(Tamil Nadu)	5	Discussion with the Deputy Secretary of Tamil Nadu Legislative Assembly on common interest.
10	29.7.2017 Rameshwaram (Tamil Nadu)	3	During the Study tour of Tamil Nadu, and Andhra Pradesh the Committee Discussion on Rules/Acts of School Education & Medical Education Department.
11	30.7.2017 Madurai (Tamil Nadu)	3	The Committee discussed on schemes & facilities provided in the Government Hospitals in Tamil Nadu.

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12	01.8.2017	10	The Committee scrutinized the material received from the Higher Education Department.
13	08.8.2017	9	Oral examination of the Additional Chief Secretary to Government Haryana, School Education Department.
14	16.8.2017	10	The Committee scrutinized the material received from the School Education Department.
15	22.8.2017	7	As desired by the Chairperson the oral examination of Additional Chief Secretary to Government Haryana, Medical Education & Research Department has been postponed.
16	01.9.2017 (New Delhi)	7	The Committee scrutinized the material received from the Medical Education Department.
17	04.9.2017	4	The oral examination has been postponed Due to Memo No. DMER/2017/2399, dated 4.9.2017 received from the Special Secretary-cum-Director Medical Education & Research Department.
18	15.9.2017 (New Delhi)	5	The Committee scrutinized the material received from the School Education Department & framed the questionnaire.
19	19.9.2017	6	The Committee scrutinized the material received from the School Education Department.
20	29.9.2017	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) The Committee scrutinized the reply received from the School Education Department.
21	03.10.2017	5	The Committee acceded to the request of the Director General Health Services and oral examination has been postponed Due to D.O. letter No. 2Plg./915 dated 29.9.2017 received from the Director General Health Services.
22	10.10.2017	6	The oral examination has been postponed Due to Memo No. PA/DSE/38, dated 10.10.2017 received from the Director, Secondary Education, Haryana.
23	12.10.2017	1	No business transacted due to no quorum.
24	17.10.2017	4	The Committee scrutinized the material received from the Medical Education Department.
25	31.10.2017	5	The Committee scrutinized the material received from the Medical Education Department.

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26	07.11.2017	6	<p>(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Abhe Singh Yadav, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>(ii) Due to unavoidable circumstances the Chairperson decided to postponement of oral examination and scrutinized the reply received from the Health Services.</p>
27	14.11.2017	4	The Members, and two Special Invitees and Officer present waited till 2.45 P.M. but there was no quorum. So, no business could be transacted.
28	21.11.2017	5	<p>(i) Due to unavoidable circumstances the Chairperson postponed the oral examination the Health Services.</p> <p>(ii) The Committee framed the questionnaire.</p> <p>(iii) The Chairperson confirmed some of the proceedings of the Committee.</p>
29	28.11.2017	4	<p>(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>(ii) Due to unavoidable circumstances the Chairperson decided to postponement of oral examination of Health Services.</p>
30	07.12.2017 (New Delhi)	5	<p>(i) The Committee scrutinized the reply received from Health Services.</p> <p>(ii) The Chairperson confirmed some of the proceedings of the Committee.</p>
31	12.12.2017	7	The Committee scrutinized the reply received from Health Department.
32	19.12.2017	7	<p>(i) As desired by the Chairperson, the oral examination of the Principal Secretary to Government, Haryana and the Director General of Health Department Haryana was postponed.</p> <p>(ii) The Committee scrutinized the reply received from Director General of Health Department Haryana.</p>
33	27.12.2017 (Amritsar)	4	The Committee scrutinized the material received from the School Education Department.

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34	28.12.2017 (Amritsar)	4	The Committee scrutinized the material received from the Health Department.
35	02.01.2018	8	(i) Oral examination of the Principal Secretary to Government Haryana, Health Department. (ii) The Committee framed the questionnaire.
36	10.01.2018	9	Oral examination of the Principal Secretary to Government Haryana, Health Department and Chief Administrator, Urban Development Authority.
37	16.01.2018	7	The Committee scrutinized the material received from the Medical Education Department.
38	23.01.2018	5	(i) Paper placed before the Committee Memo No. PS/ACSSE/2018/Spl.1 and No. 10/23-2015 CO (5), dated 23.01.2018 received from the Personal Assistant and Deputy Secretary Secondary Education, Haryana respectively. (ii) The Chairperson confirmed some of the proceedings of the Committee.
39	27.01.2018 Port Blair (Andaman & Nicobar Islands)	3	Discussion on Education system in Port Blair (Andaman & Nicobar Islands) by the Committee.
40	28.01.2018 Havelock (Andaman & Nicobar Islands)	3	The Committee discussed the common points of interests of Health services in Port Blair (Andaman & Nicobar Islands) and change in tour programme.
41	30.01.2018 Port Blair (Andaman & Nicobar Islands)	2	The Committee discussed on various points like Education, Health, Transport etc. at L.G. House of Port Blair (Andaman & Nicobar Islands).
42	01.02.2018 Puducherry	3	The Committee held a meeting with sister Committee of Puducherry and discussed in detailed with School Education Department of Puducherry.
43	06.02.2018	5	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) Paper placed before the Committee/ Postponement of Oral examination Memo No. 10/23-2015 CO (5), dated 30.01.2018 received from the Additional Chief Secretary to Government, Haryana, School Education Department and Memo No. 19/29-2016 CO (1), dated 05.02.2018 received from the Director, Elementary Education, Haryana.

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44	12.02.2018	5	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) The Committee scrutinized the reply received from the School Education Department.
45	20.02.2018	2	No business transacted due to no quorum.
46	26.02.2018	5	The Committee drafted the third Report.
47	27.02.2018	6	(i) The Committee finalized the third Report. (ii) The Chairperson confirmed some of the proceedings of the Committee.

REVIEW OF THE COMMITTEE OF PRIVILEGES FOR THE YEAR 2017-2018

The Committee of Privileges consisting of ten Members which was nominated by the Hon'ble Speaker on 30th August, 2016 under Rule 286 (1) of the Rules of the Procedure and Conduct of the Business in the Haryana Legislative Assembly continued to function during the period under Review.

The Hon'ble Speaker was nominated the Chairperson and members of the Committee as under:-

Sr. No.	Name of Members	Designation
1.	Shri Ghanshyam Dass, M.L.A.	Chairperson
2.	Shri Sri Krishan Hooda, M.L.A.	Member
3.	Shri Parminder Singh Dhull, M.L.A.	Member
4.	Prof. Dinesh Kaushik, M.L.A.	Member
5.	Shri Jaiveer Singh, M.L.A.	Member
6.	Shri Umesh Aggarwal, M.L.A.	Member
7.	Shri Mool Chand Sharma, M.L.A.	Member
8.	Dr. Pawan Saini, M.L.A.	Member
9.	Prof. Ravinder Baliata, M.L.A.	Member
10.	Shri Tek Chand Sharma, M.L.A.	Member

The Committee held twenty six meetings during the period from 1st April, 2017 to 31st March, 2018. The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Designation	Number of meetings attended
1.	Shri Ghanshyam Dass, M.L.A.	Chairperson	23
2.	Shri Sri Krishan Hooda, M.L.A.	Member	7
3.	Shri Parminder Singh Dhull, M.L.A.	Member	14
4.	Prof. Dinesh Kaushik, M.L.A.	Member	5
5.	Shri Jaiveer Singh, M.L.A.	Member	11
6.	Shri Umesh Aggarwal, M.L.A.	Member	12
7.	Shri Mool Chand Sharma, M.L.A.	Member	15
8.	Dr. Pawan Saini, M.L.A.	Member	14
9.	Prof. Ravinder Baliata, M.L.A.	Member	20
10.	Shri Tek Chand Sharma, M.L.A.	Member	15

Meetings held and Business transacted.

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	05.04.2017	7	<p>(i) After going through the notice of Privilege Motion given by Shri Gian Chand Gupta, MLA against Sh. Kuldip Sharma, MLA., the Committee observed that before determining the question of breach of Privilege as raised by Shri Gian Chand Gupta, MLA the complete confirmed proceedings of the House dated 07.03.2017 relating to the above mentioned notice be made available from the concerned branch to the members of the Committee in its subsequent meetings so that the matter of breach of Privilege referred to the Committee may be examined in accordance with the rules/directions.</p> <p>(ii) The Committee also decided to summon Shri Gian Chand Gupta, MLA for evidence before the Committee on 17th April, 2017 at 12.00 Noon.</p> <p>(iii) The Committee decided to hold its next meeting on 11.04.2017 at 12.00 Noon at Haryana Bhawan, New Delhi.</p>
2.	11.04.2017	6	<p>(i) Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA</p> <p>(ii) The Committee decided to hold its next meeting on 17.04.2017 at 12.00 Noon at Haryana Vidhan Sabha, Chandigarh.</p>
3.	17.04.2017	6	<p>(i) Oral evidence of Shri Gian Chand Gupta, MLA in regard to the question of alleged breach of Privilege against Shri Karan Singh Dalal, MLA</p> <p>(iv) The Committee decided to hold its next meeting on 26.04.2017 at 12.00 Noon at Chandigarh.</p>
4.	26.04.2017	7	<p>(i) Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA</p> <p>(ii) The Committee decided to hold its next meeting on 29.04.2017 at 03.00 P.M. at Haryana Bhawan, New Delhi.</p>

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5.	29.04.2017	10	The Committee drafted its Second preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA and its First preliminary Report on the Privilege issue against Sh. Kuldip Sharma, MLA given notice of by Shri Gian Chand Gupta, MLA
6.	19.05.2017	9	Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA
7.	24.05.2017	7	(i) Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA (ii) The Committee also decided to write a letter to Sh. Gian Chand Gupta, MLA regarding supply of documents in support of Privilege motion given by him.
8.	20.06.2017	3	Meeting adjourned for want of quorum.
9.	12.07.2017	7	(i) The Committee has decided to summon Shri Gian Chand Gupta, MLA for evidence before the Committee on 09th August, 2017 at 12.00 Noon. (ii) Confirmation of proceedings by Chairman.
10.	09.08.2017	4	Meeting adjourned for want of quorum.
11.	16.08.2017	4	Meeting adjourned for want of quorum.
12.	08.09.2017	7	Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA.
13.	26.09.2017	5	Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA
14.	14.10.2017	6	The Committee drafted its Third preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA and its Second preliminary Report on the Privilege issue against Sh. Kuldip Sharma, MLA given notice of by Shri Gian Chand Gupta, MLA.
15.	14.11.2017	5	(i) Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA

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			(ii) The Committee decided to summon Shri Karan Singh Dalal, MLA for his examination/evidence on 29th November, 2017 at 12.00 Noon.
			(iii) Confirmation of proceedings by Chairman.
			(iv) The Committee decided to hold its own meeting on 17.11.2017 at 12.00 Noon at Haryana Bhawan, New Delhi.
16.	17.11.2017	7	(i) Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA.
			(ii) The Committee decided to hold its own meeting on 29.11.2017 at 12.00 Noon at Haryana Vidhan Sabha, Chandigarh.
17.	23.11.2017	5	Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA.
18.	29.11.2017	3	Meeting adjourned for want of quorum.
19.	13.12.2017	5	(i) Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA and Sh. Kuldip Sharma, MLA given notices of by Shri Gian Chand Gupta, MLA.
			(ii) The request of Shri Karan Singh Dalal, MLA Palwal for exemption from appearance before the Committee of Privileges for 29.11.2017
			(iii) The Committee decided to hold its own meeting on 25.12.2017 at 12.00 Noon at Shimla.
20.	25.12.2017	3	Meeting adjourned for want of quorum.
21.	09.01.2018	4	Meeting adjourned for want of quorum.
22.	13.01.2018	5	(i) The Committee decided to summon Shri Karan Singh Dalal, MLA for his examination/evidence on 30th January, 2018 at 12.15 P.M. at Haryana Vidhan Sabha, Chandigarh.
			(ii) After going through the notice of Privilege Motion given by Shri Shyam Singh Rana, MLA against Sh. Kehar Singh, MLA., the Committee observed that before determining the question of breach of Privilege as raised by Shri Shyam Singh Rana, MLA the complete confirmed proceedings of the House dated 25.10.2017 relating to the above

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			mentioned notice be made available from the concerned branch to the members of the Committee in its subsequent meetings so that the matter of breach of Privilege referred to the Committee may be examined in accordance with the rules/directions.
23.	19.01.2018	3	Meeting adjourned for want of quorum.
24.	30.01.2018	0	Meeting adjourned for want of quorum
25.	06.02.2018	1	Meeting adjourned for want of quorum
26.	28.02.2018	7	(i) The Committee drafted its Fourth preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA, Third preliminary Report on the Privilege issue against Sh. Kuldip Sharma, MLA given notice of by Shri Gian Chand Gupta, MLA and First preliminary Report on the Privilege issue against Sh. Kehar Singh, MLA given notice of by Shri Shyam Singh Rana, MLA.
			(ii) Confirmation of proceedings by Chairman.



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